

ORISSA HIGH COURT

FILING REPORT AS ON :16/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/38317/2025	M/S. SWASTIK STEVEDORES PVT LTD. VS M/S. PARADIP PARIVAHAN PRIVATE LIMITED	MANAS RANJAN BAUG VS	// (//	AOR20220002374C202500159
2	D-BLAPL/28795/2025	PAPU @ HRUSIKESH MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	SALIPUR /246 /2025 (//	
3	D-BLAPL/28799/2025	JAKIR KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	DERABIS /111 /2025 (//	
4	D-BLAPL/28800/2025	PALLEK MURLI @ P. MURLI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAYAGADA TOWN /40 /2025 (//	
5	D-BLAPL/28801/2025	MUNA NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	BARAMBA /19 /2022 (//	
6	D-BLAPL/28802/2025	BALINDRA BARIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /29 /2025 (//	
7	D-BLAPL/28803/2025	RAJENDRA NAG @ ROHAN VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE TOWN /241 /2025 (//	AOR20220000151C202500024
8	D-BLAPL/28805/2025	JAYAPRAKASH MOHAPATRA @ TAPU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAIKANI-DIHI /214 /2025 (//	
9	D-BLAPL/28807/2025	PRASANJIT DUTTA VS STATE OF ODISHA	MAMATA MISHRA VS	KALIMELA /89 /2025 (//	
10	D-BLAPL/28808/2025	MANJIT KUMAR ARYA @ SEKHAR VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PANIKOILI /7 /2025 (//	
11	D-BLAPL/28809/2025	JILU @ JILUR REHAMAN KHAN @ ZILLUR RAHAMAN VS STATE OF ODISHA	NIPTAN TRIPATHY VS	NAYAGARH SADAR /209 /2025 (//	

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12	D-BLAPL/28811/2025	AMIL KRISHNA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUDARI /31 /2025 () //	
13	D-BLAPL/28813/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NACHUNI /244 /2025 () //	
14	D-BLAPL/28824/2025	PAPU @ BAPI @ BISWAJIT DHADA @ BISWANATH DHALIRANI BEHURAY VS STATE OF ODISHA	DHALIRANI BEHURAY VS	KHAIRA /144 /2025 () //	
15	D-BLAPL/28825/2025	PAPU @ BAPI @ BISWAJIT DHADA @ BISWANATH DHALIRANI BEHURAY VS STATE OF ODISHA	DHALIRANI BEHURAY VS	KHAIRA /145 /2025 () //	
16	D-BLAPL/28827/2025	BANTY @ AJAY NAYAK VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /281 /2025 () //	
17	D-BLAPL/28830/2025	BABULA NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /132 /2025 () //	
18	D-BLAPL/28837/2025	SANTANU MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BIDANASI /189 /2020 () //	
19	D-BLAPL/28844/2025	SUKESH KISAN VS STATE OF ODISHA	BANDANA MUNDRA VS	JHARSUGUDA /631 /2022 () //	AOR20220000581C202500007
20	D-BLAPL/28845/2025	MOHD.KAIF FIROJ AHEMAD VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202500103
21	D-BLAPL/28851/2025	SANANDA MAJHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	K.NUAGOAN /90 /2024 () //	
22	D-BLAPL/28853/2025	AKHILA HATI @ AKIL HATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /96 /2025 () //	
23	D-BLAPL/28854/2025	ANIL BAGH	AMITAV TRIPATHY	MANAMUNDA /96 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28865/2025	MANOJ KUMAR MAJHI	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28870/2025	RAJA @ RAJARAM BISHOYI	AMULYA RATNA PANDA	PHULBANI TOWN /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28872/2025	ASISH KUMAR DIGAL	AMULYA RATNA PANDA	PHULBANI SADAR /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28873/2025	SASHIDHAR DASH	SANGRAM KESHARI ROUT	PHIRINGIA /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28876/2025	NANDA @ BIJAY RAO	BISWAJIT PASAYAT	MALGODOWN /176 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28877/2025	JASOBANTA AMATA	SURYAKANTA DWIBEDI	PHIRINGIA /203 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28879/2025	PRASANNA MAHANANDA	SURYAKANTA DWIBEDI	GAISILET /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28882/2025	PRAVEEN KUMAR YADAV	BIKAS SWAIN	TUMUDIBANDHA /45 /2025	AOR20220004214C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28884/2025	UPENDRA MAHANANDA	SURYAKANTA DWIBEDI	GAISILET /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28888/2025	JAYAPRAKASH DUWANIWAL	SITIKANT MISHRA	MANAMUNDA /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28893/2025	SANGRAM TRIPATHY	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	

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35	D-BLAPL/28897/2025	STATE OF ODISHA PRABHASH CHANDRA MISHRA VS UNION OF INDIA(CGST)	SATYA RANJAN MULIA VS	// /0 ()	
36	D-BLAPL/28899/2025	VANTALA RAMU @ V. RAMU VS STATE OF ODISHA	MANGU NANDY VS	// CHITRAKONDA /211 /2024 ()	
37	D-BLAPL/28901/2025	GANGA SODI VS STATE OF ODISHA	MANGU NANDY VS	// MALKANGIRI /683 /2024 ()	
38	D-BLAPL/28902/2025	SURENDRA MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// BOLANGIR TOWN /551 /2025 ()	
39	D-BLAPL/28905/2025	TRILOCHAN SAMANTARAY @ DIPU @ NARIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /38 /2025 ()	
40	D-BLAPL/28907/2025	SHABUDDIN @ ASHABUDDIN KHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// PLANTSITE /628 /2025 ()	
41	D-BLAPL/28913/2025	MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// /0 ()	
42	D-BLAPL/28915/2025	SAGAR PARIDA @ SAGAR KUMAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// RANPUR /118 /2025 ()	
43	D-BLAPL/28923/2025	CHUDAMANI SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// NAWAPARA /191 /2025 ()	
44	D-BLAPL/28925/2025	SANJAY BENYA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// DASMANTAPUR /96 /2025 ()	
45	D-BLAPL/28928/2025	B. SANJIB KUMAR @ SANJIB BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// DASMANTAPUR /106 /2025 ()	

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46	D-BLAPL/28930/2025	KEDARSON PANDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /162 /2025 () //	
47	D-BLAPL/28933/2025	ASWIN @ ASHWIN MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 () //	
48	D-BLAPL/28938/2025	MANOJ KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	TARASINGI /287 /2025 () //	
49	D-BLAPL/28941/2025	SUJIT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /155 /2024 () //	
50	D-BLAPL/28946/2025	BIDHIR BAGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RAYAGADA G.R.P. /40 /2025 () //	AOD20240000587C202500008
51	D-BLAPL/28949/2025	PIYUSH PATEL @ TUNU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PAIKMAL /254 /2024 () //	
52	D-BLAPL/28956/2025	KALU @ ANAND NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /387 /2025 () //	
53	D-BLAPL/28957/2025	MD. NAUSHAD VS STATE OF ODISHA	PULAKESH MOHANTY VS	JASHIPUR /179 /2025 () //	
54	D-BLAPL/28965/2025	BABU ALIAS ZAWED ALAS ZABET ALIAS GARIBUL VS STATE OF ODISHA	DEBAYAS SETHI VS	// () //	AOD20240000587C202500010
55	D-BLAPL/28967/2025	MADHAB PANIGRAHI VS State Of Odisha	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202500067
56	D-BLAPL/28970/2025	DEBASISH PARIDA VS STATE OF ODISHA	VIVEKANANDA JENA VS	//0 () //	
57	D-BLAPL/28974/2025	RAJKISHORE SUNDARAY @ RAJAKISHORE SUNDARAY	RANJAN SHAKTI PAUL	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/28975/2025	MANOJ KUMAR GOUDA	ANUPAM DASH	GRAM GANJAM /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/28977/2025	ATANU KHAN	AMLAN SHAKTI PAUL	KHURDA SADAR /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMAPL/38498/2025	SMARAK DASH	BHABANI SANKAR DAS	//	
		VS	VS	()	
		SAROJINI CHOUDHURY		//	
61	D-CMP/38298/2025	SUNI BEHERA	SAMARENDRA SWAIN	//	
		VS	VS	()	
		GARUDA BEHERA		//	
62	D-CMP/38375/2025	NIBEDITA BEHERA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		ANNAPURNA BEHERA		//	
63	D-CMP/38378/2025	NIBEDITA BEHERA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		ANNAPURNA BEHERA		//	
64	D-CMP/38391/2025	PREMANANDA HATI	GOPINATH MISHRA	//	
		VS	VS	()	
		DHIRENDRANATH PARIDA		//	
65	D-CMP/38403/2025	JASODA PRADHAN	JULU KHANSAMA	//	
		VS	VS	()	
		SURENDRI PRADHAN		//	
66	D-CMP/38447/2025	PUNYAPRAVA DAS	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		AYASAKANTA DAS		//	
67	D-CMP/38451/2025	RAIKIA GRAM PANCHAYAT,KANDHAMAL	RABINDRA KUMAR PATNAIK	//	
		VS	VS	()	
		REVENUE DIVISIONAL COMMNR.,GANJAM		//	
68	D-CMP/38467/2025	PUNYAPRAVA DAS	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	

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69	D-CMP/38477/2025	MITALI DAS @ MOHANTY AMITA PRADHAN VS MEENA MODI	DIPTI RANJAN SWAIN VS	// // 0 //	
70	D-CMP/38483/2025	MENAKA RATH @ MENAKA RATHA VS SATYA PRIYA TRIPATHY	RAJESH RANJAN SAHOO VS	// 0 //	
71	D-CONTC/38186/2025	DIPAK KUMAR PARIDA VS GYANENDRA PRATAP SINGH,IPS	ADV. VS	// 0 //	
72	D-CONTC/38199/2025	BIJAY KUMAR BEURA VS DIPTESH PATTANAYAK,IAS	ADV. VS	// 0 //	
73	D-CONTC/38207/2025	AJIT KUMAR BEHERA VS SHAIENDRA UTTAM,REGIONAL DIRECTOR,STAFF SELECTION COMMISSION,KOLKATA	ADV. VS	// 0 //	
74	D-CONTC/38228/2025	CHITTA RANJAN MISHRA VS MRUTYUNJAY TRIPATHY,OAS	ADV. VS	// 0 //	
75	D-CONTC/38252/2025	AJAYA AGARWAL VS MADAN MOHAN DASH	TARUN KUMAR MISHRA VS	// 0 //	
76	D-CONTC/38318/2025	PREMALATA PANDA VS USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// 0 //	AOD20250000656C202500003
77	D-CONTC/38320/2025	RAJAKISHORE SAHOO VS ARBIND KUMAR PADHI, SECRETARY AGRICULTURE AND FARMERS EMPOWERMENT DEPTT.	ADV VS	// 0 //	AOR20220001535C202500179
78	D-CONTC/38350/2025	ALIJAN KHAN VS CHANCHAL RANA,IAS	ADV. VS	// 0 //	
79	D-CONTC/38376/2025	LAXMAN MALLIK VS SURESH PANT,IFS	ADV. VS	// 0 //	

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80	D-CONTC/38405/2025	JAYANTI KUMBHAR VS SALINI PANDIT,IAS	ADV. VS	// ()	
81	D-CONTC/38409/2025	ASHOK KUMAR DAS VS ANU GARG,IAS	ADV. VS	// ()	
82	D-CONTC/38412/2025	SUSHIL KUMAR MEHER VS SALINI PANDIT,IAS	ADV. VS	// ()	
83	D-CONTC/38418/2025	LAXMIDHAR NAHAK VS HAREKRUSHNA DAS, FIELD GENERAL MANAGER, UNION BANK OF INDIA, FGMO, BBSR, KHURDA	SUSANTA SEKHAR MOHAPATRA VS	// ()	
84	D-CONTC/38423/2025	TANAY KUMAR NANDI VS SUBHANKAR MOHAPATRA, COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH	ADV. VS	// ()	
85	D-CONTC/38506/2025	MALAYA MANJARI PRADHAN VS SHALINI PANDIT, IAS	AUROBINDA SAHOO VS	// ()	AOD20220003080C202500014
86	D-CONTC/38508/2025	PRASANTA KUMAR MISHRA VS MANSI NIMBHAL, DIRECTOR ST AND SC DEVELOPMENT DEPARTMENT, ODISHA	Asutosh Rout VS	// ()	AOD20230000737C202500075
87	D-CONTC/38510/2025	KRUSHNA CHANDRA PRADHAN VS SIDHARTH DAS, IAS	Dr. Binoda Kumar Mishra VS	// ()	AOR20220001616C202500129
88	D-CONTC/38511/2025	SUSILA DAS VS SHALINI PANDIT, IAS	SAKTIDHARA MISHRA VS	// ()	AOD20240000216C202500021
89	D-CRLA/28885/2025	CHITARANJAN MAHANTA @ CHITTARANJAN MAHANTA VS STATE OF ODISHA	ANRITHA SARATHI DAS VS	HARICHANDANPUR /134 /2016 ()	AOD20240000364C202500169
90	D-CRLA/28898/2025	MIKU @ SOUMYA RANJAN LENKA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	KUDANAGARI /36 /2025 ()	
91	D-CRLA/28924/2025	AMAR KUMAR NATH	SANGRAM KESHARI ROUT	NABARANGAPUR TOWN /206 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLLP/28953/2025	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	CHAULIAGANJA /12 /2016	LOD20240000172C202500380
		VS	VS	()	
		SHUSANTA KUMAR DHALASAMANTA		//	
93	D-CRLMA/28791/2025	SAROJINI BEHERA	PRASANNA KUMAR ROUSTRAY	MARKAT NAGAR /12 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMA/28878/2025	SUBASH CHANDRA PANDA	RAJESH KUMAR MOHAPATRA	BADAGODA P.S. /5 /2024	AOR20250000161C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/28787/2025	SHIBAPRASAD BISHI @ MILU	AMITAV TRIPATHY	GHANTAPADA /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/28810/2025	KASINATH DAS	MITHUN KUMAR PRADHAN	KONARK /9 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/28817/2025	JUNED IQBAL SHEKHANI	DHIRENDRA KUMAR MOHAPATRA	RAJGANGPUR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/28818/2025	DAMBARUDHARA SENAPATI	PRASANNA KUMAR MISHRA	GUNUPUR /13 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/28820/2025	NAGENDRA LIMA	PRASANNA KUMAR MISHRA	PUTASINGH /5 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/28822/2025	BINOD SHARMA	SOMANATH NANDA	PURIGHAT /177 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/28831/2025	ABANI KUMAR PALEI	KARUNAKAR GAYA	KEONJHAR SADAR /202 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/28838/2025	PURNA CHANDRA PATRA	BIBHU PRASAD DAS	BALASORE VIGILANCE /52 /2009	
		VS	VS	()	

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103	D-CRLMC/28843/2025	STATE OF ODISHA(VIG.) JAYANTA DEHURY VS	AMIT KUMAR NATH VS	// BANARAPAL /229 /2022 ()	
104	D-CRLMC/28846/2025	STATE OF ODISHA PURNA CHANDRA PATRA VS	BIBHU PRASAD DAS VS	// BALASORE VIGILANCE /53 /2009 ()	
105	D-CRLMC/28849/2025	STATE OF ODISHA(VIG.) ANITA DAS @ SAROJINI DAS VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /121 /2007 ()	
106	D-CRLMC/28850/2025	STATE OF ODISHA PURNA CHANDRA PATRA VS	BIBHU PRASAD DAS VS	// BALASORE VIGILANCE /54 /2009 ()	
107	D-CRLMC/28857/2025	STATE OF ODISHA(VIG.) MALAYA RANJAN BEHERA VS	ROHIT RANJAN RAY VS	// AIR FIELD P.S. /212 /2019 ()	
108	D-CRLMC/28864/2025	STATE OF ODISHA SALIL KUMAR NAG VS	JAYADEBA BEHERA VS	// PATNAGARH /100 /2025 ()	
109	D-CRLMC/28867/2025	STATE OF ODISHA SANTOSH SAHU VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /175 /2025 ()	
110	D-CRLMC/28874/2025	STATE OF ODISHA TUNA BARIK VS	AMITAV TRIPATHY VS	// KANTAMAL /237 /2024 ()	
111	D-CRLMC/28881/2025	STATE OF ODISHA LAXMINARAYAN DEEPAK RANJAN DAS VS	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202500102
112	D-CRLMC/28886/2025	STATE OF ODISHA KAILASH CHANDRA MOHANTY VS	DURGA PRASAD PATTNAIK VS	// / /0 ()	
113	D-CRLMC/28889/2025	STATE OF ODISHA SIMANCHAL GOUDA VS	BAIBASWATA PANIGRAHI VS	// BADAGADA /27 /2007 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/28890/2025	ROHIT GARG VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// () //	
115	D-CRLMC/28894/2025	BANITA SAHU VS STATE OF ODISHA	ARUN KUMAR DASH VS	MUDANPUR RAMPUR /174 /2025 () //	
116	D-CRLMC/28896/2025	BHARAT PRADHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /419 /2025 () //	
117	D-CRLMC/28906/2025	RAMYA RANJAN PARIDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /361 /2025 () //	AOR20220001328C202500028
118	D-CRLMC/28909/2025	BHASKAR JENA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	ENERGY P.S.(PURI) /7 /2018 () //	AOD20250001071C202500006
119	D-CRLMC/28911/2025	SUBASA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /125 /2024 () //	
120	D-CRLMC/28912/2025	GIRISH CHANDRA BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	BARIPADA TOWN /74 /2024 () //	
121	D-CRLMC/28916/2025	MADAN MOHAN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	RANPUR /256 /2025 () //	
122	D-CRLMC/28931/2025	KALU CHARAN PALLEYI VS STATE OF ODISHA(VIG.)	PURNA CHANDRA DAS VS	// () //	
123	D-CRLMC/28937/2025	VINAY KUMAR RAY VS STATE OF ODISHA	PURNA CHANDRA DAS VS	BALUGAON P.S. /118 /2025 () //	
124	D-CRLMC/28950/2025	SEELA SATYANARAYANA VS STATE OF ODISHA	SRIKANATA KUMAR SETHY VS	BERHAMPUR TOWN /375 /2025 () //	AOR20250000931C202500006
125	D-CRLMC/28963/2025	KABI NAYAK	PRAMOD KUMAR MISHRA	BARKOTE /177 /2016	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/28966/2025	MUNTENZIM ALLI	GAGAN BIHARI SINGH	NEMALO /168 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/28973/2025	SAGAR GAND	BIJOY SWAROOP NANDA	DEOGAON /291 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/28978/2025	GOLAK PRASAD MOHAPATRA	SIBA RANJAN POLAI	BHUBANESWAR VIGILANCE /23 /2010	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
129	D-CRLMC/28981/2025	LACHHAMAN SETHY	DIPTI RANJAN BHOKTA	JEYPORE MAHILA /13 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/28983/2025	RANJAN KUMAR NAYAK	TUSAR KUMAR MISHRA	SECTOR-7 /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/28792/2025	JOGESH CHANDRA SUKLA	SATYABHUSAN DAS	/ /0	
		VS	VS	()	
		KSHANAPRAVA PANDA		//	
132	D-CRLMP/28798/2025	KHETRABASI JENA	ABINASH ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/28806/2025	SOUMYA RANJAN BEHERA	PRAMOD CHANDRA SEJPADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/28823/2025	BISAWRANJAN MOHANTA DAS	ARUN KUMAR BEHERA	MURUDA /53 /2025	AOR20220003422C202500101
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/28834/2025	BRUNDABAN SARANGI	SUBASH CHANDRA PUSPALAKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/28841/2025	RANJAN KUMAR SWAIN	SURYAKANTA DASMOHAPATRA	/ /	AOR20220004152C202500023
		VS	VS	()	

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137	D-CRLMP/28852/2025	STATE OF ODISHA NISHAKAR KHATUA VS	ASHOK KUMAR SAHOO VS	// /0 ()	
138	D-CRLMP/28856/2025	STATE OF ODISHA SANDEEP KUMAR SWAIN@SANDEEP RANJAN SWAIN	PRASANNA KUMAR DASH VS	// /0 ()	
139	D-CRLMP/28920/2025	STATE OF ODISHA PUJA BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// /0 ()	
140	D-CRLMP/28932/2025	STATE OF ODISHA PUSPANJALI JENA VS	BISWAJIT TRIPATHY VS	// INFOVALLY UPD BHUBANESWAR /228 /2024 ()	
141	D-CRLMP/28962/2025	RAJKISHORE SWAIN N. DIBYA ALOK VS	BHAWANI SANKAR PANIGRAHI VS	// /0 ()	
142	D-CRLMP/28968/2025	AYESHA ROUT UPENDRA TRIPATHY VS	AJAY KUMAR TRIPATHY VS	// /0 ()	
143	D-CRLMP/28982/2025	STATE OF ODISHA RANJIT HERNNA @ HERANA VS	GAGAN BIHARI SINGH VS	// /0 ()	
144	D-CRLMP/28984/2025	STATE OF ODISHA AMBIKA PRASAD NAYAK VS	GOPAL KRUSHNA MOHANTY VS	// /0 ()	
145	D-CRLMP/28985/2025	SECY., HOME DEPT.,BBSR JHANSI NAYAK VS	BISWAJIT PASAYAT VS	// /0 ()	
146	D-CRLREV/28828/2025	STATE OF ODISHA DAMODAR MURMU VS	PRADEEP KUMAR MOHAPATRA VS	// BALASORE VIGILANCE /4 /2014 ()	
147	D-CRLREV/28839/2025	STATE OF ODISHA(VIG.) SHYAM SUNDAR PATEL VS	SK. ZAFARULLA VS	// SUNDARGARH TOWN /69 /2023 ()	
		YAJNASENI NAIK		//	

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148	D-CRLREV/28848/2025 CRLREV/673/2025	SURYAKANTA NAYAK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	LINGARAJ P.S. /178 /2016 J.M.F.C.,BHUBANESWAR(Khordha) CT/0004381/2016	
149	D-CRLREV/28863/2025	AJAY KUMAR SHARMA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// ()	
150	D-EXP/38322/2025	RAGHUNATH ACHARYA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// ()	AOD20250000560C202500021
151	D-EXP/38323/2025	RAGHUNATH ACHARYA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// ()	AOD20250000560C202500022
152	D-FAO/38338/2025	NILAMANI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
153	D-FAO/38478/2025	DILLIP KUMAR PANDA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// ()	
154	D-MACA/38188/2025	R. RAMAHARI BEHERA VS MADHU SUDAN PANDA	PRADEEP KUMAR MISHRA VS	// ()	
155	D-MACA/38215/2025	DILLIP KUMAR MALIK VS MADAN MOHAN PUHAN	PRADEEP KUMAR MISHRA VS	// ()	
156	D-MACA/38232/2025	THE D.M, M/S. ORIENTAL GENERAL INSURANCE CO. LTD.,CUTTACK VS SABITRI BARIK	ADAM CUTTACK VS	// ()	
157	D-MACA/38234/2025	SITA BEHERA VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// ()	
158	D-MACA/38283/2025	ORIENTAL INSURANCE CO. LTD.,CUTTACK VS GANESWAR BEHERA	MAHITOSH SINHA VS	// ()	
159	D-MATA/38500/2025	NIRUPAMA PANDA	ARJUNA CHARANA BEHERA	//	

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		VS	VS	0	
		DEBA PRASAD ACHARYA		//	
160	D-RPFAM/38249/2025	BIJAYA KUMAR NAYAK	JAYANTI NAIK	//	
		VS	VS	0	
		SEBATI NAYAK		//	
161	D-RPFAM/38275/2025	DHANESWAR NAIK	RAJESH KUMAR MAHAPATRA	//	
		VS	VS	0	
		BHRAMARBAR NAIK		//	
162	D-RPFAM/38285/2025	HARICHANDAN TRIPATHY	DEBASNAN DAS	//	
		VS	VS	0	
		PRITISHREE PRIYADARSHINI		//	
163	D-RSA/38439/2025	KHIRASAGAR SAHU	SAILABALA JENA	//	
		VS	VS	0	
		BAIDEHI SAHU		//	
164	D-RSA/38462/2025	PRAMILA SAMANTARAY	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		KABITA NATH		//	
165	D-RSA/38514/2025	KUNI SAHU	Asim Kumar Dash	//	AOR20220001593C202500058
		VS	VS	0	
		DWARIKAPATI SAHU		//	
166	D-RVWPET/38321/2025	M/S BAJRANG METALICS LTD.	JAGJIT SINGH CHHABRA	//	AOR20230000242C202500006
		VS	VS	0	
		M/S SHIVOM MINERALS P LTD.		//	
167	D-SAO/38271/2025	PABITRA MOHAN NAYAK	SRIBRATA RATH	//	
		VS	VS	0	
		MALABIKA MOHAPATRA		//	
168	D-STREV/38324/2025	ODYSSEY ADVANCED TELEMATICS SYSTEMS	Kananbala Roychoudhury	//	AOR20220001523C202500116
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-TRP(C)/38182/2025	SUCHISMITA PANDA	SAROJ RANJAN SUBUDHI	//	
		VS	VS	0	
		BIBUDENDU PADHI		//	
170	D-TRP(C)/38213/2025	ASHMITA MOHINI MALLICK	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	

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171	D-TRP(C)/38387/2025	RAJENDRA MALLICK SUBHASHREE ROUT VS	RAGHUNATH BISWAL VS	// // ()	
172	D-TRP(C)/38516/2025	BANOJ KU MALLICK SUBHASHREE KARNA VS	SUSMITA MOHANTY VS	// // ()	AOD20250001071C202500007
173	D-WA/38259/2025	LILUPANI MAHAKUD DR. SWADHEENA PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
174	D-WA/38395/2025	STATE OF ODISHA RAM PRAKASH NAIK VS	TIRTH KUMAR SAHU VS	// // ()	
175	D-WA/38503/2025	STATE OF ODISHA SECRETARY OF HIGHER EDUCATION DEPT VS	AGODISHA VS	// // ()	LOD20240000200C202500399
176	D-WP(C)/38171/2025 WP(C)/26006/2025	PRAMOD KUMAR PATTANAİK RIYANKA JENA VS	ANUPAM RATH VS	// // ()	
177	D-WP(C)/38172/2025	STATE OF ODISHA BALAJI MOHANTY VS	BISWAJIT MOHAPATRA VS	// // ()	
178	D-WP(C)/38173/2025 WP(C)/26083/2025	STATE OF ODISHA KASTURBA MAHASANGHA, KODABARUAN GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS	ANJAN KUMAR BISWAL VS	// // ()	
179	D-WP(C)/38174/2025	STATE OF ODISHA SUNAYANA GRAM PANCHAYAT LEVEL FEDERATION VS	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202500021
180	D-WP(C)/38175/2025	STATE OF ODISHA NUDADHIA GRAM PANCHAYAT LEVEL FEDERATION VS	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202500024
181	D-WP(C)/38176/2025	STATE OF ODISHA BADAKHALADI GRAM PANCHAYAT LEVEL FEDERATION VS	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202500025
		STATE OF ODISHA		//	

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182	D-WP(C)/38177/2025	JADIDA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS STATE OF ODISHA	// 0 //	AOR20220001328C202500020
183	D-WP(C)/38178/2025	DHARANIDHAR MISHRA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/38179/2025 WP(C)/26034/2025	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARONGPUR VS STATE OF ODISHA	ANAND KUMAR PADHY VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/38180/2025 WP(C)/26035/2025	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARONGPUR VS STATE OF ODISHA	ANAND KUMAR PADHY VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/38181/2025 WP(C)/26037/2025	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARONGPUR VS STATE OF ODISHA	ANAND KUMAR PADHY VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/38183/2025 WP(C)/26040/2025	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARONGPUR VS STATE OF ODISHA	ANAND KUMAR PADHY VS STATE OF ODISHA	// 0 //	
188	D-WP(C)/38184/2025 WP(C)/26077/2025	RANJIT KUMAR DAS VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/38185/2025 WP(C)/26042/2025	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARONGPUR VS STATE OF ODISHA	ANAND KUMAR PADHY VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/38187/2025	BHAVIKA GANDHI VS INCOMR TAX OFFICER SUNDERGARH	MUKESH PANDA VS INCOMR TAX OFFICER SUNDERGARH	// 0 //	
191	D-WP(C)/38189/2025	PURUNABASANTA GRAM PANACHAYAT LEVEL FEDERATION, KAVATIPANDEY VS STATE OF ODISHA	DEBESH MONIKA PATI MOHANTY VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/38190/2025	SRIJUNG GRAM PANCHAYATLEVEL FEDERATION, KOPESWAR VS STATE OF ODISHA	GOPI SWAMI VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/38191/2025	PABITRA MOHAN GHADAI	ARUN KUMAR PATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/38192/2025	BHIMPURA GRAM PANCHAYATLEVEL FEDERATION, GOALEKHARNA MOHANTY	GOALEKHARNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/38193/2025	JAYASOLE GRAM PANACHAYAT LEVEL FEDERATION, SHAKTI KUMAR PANDEY	SHAKTI KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/38194/2025	BHAGABAN MOHAPATRA	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		UNION OF INDIA		//	
197	D-WP(C)/38195/2025	TENDULDA GRAM PANCHAYATLEVEL FEDERATION, BALBHARNA MOHANTY	BALBHARNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/38196/2025	TANRA GRAM PANACHAYAT LEVEL FEDERATION, KAMAL KUMAR PANDEY	KAMAL KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/38197/2025	BHANUMATI BEHERA	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/38198/2025	VAISHNOVI DEVI GRAM PANCHAYATLEVEL FEDERATION, BALBHARNA MOHANTY	BALBHARNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/38200/2025	PANKAJ CHARAN NAYAK	LAXMAN BHOI	//	
		VS	VS	0	
		UNION OF INDIA		//	
202	D-WP(C)/38201/2025	GUALIPUR GRAM PANACHAYAT LEVEL FEDERATION, SHAKTI KUMAR PANDEY	SHAKTI KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/38202/2025	DIBYAJYOTI GRAM PANCHAYATLEVEL FEDERATION, GOALEKHARNA MOHANTY	GOALEKHARNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/38203/2025	SADEIPUR GRAM PANCHAYAT LEVEL FEDERATION, KESHAV KUMAR SANGHER	KESHAV KUMAR SANGHER	//	
		VS	VS	0	

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205	D-WP(C)/38204/2025	STATE OF ODISHA M/S SPARK INDIA, ANGUL VS	MADHAB LAL AGARWAL VS	// // 0	
206	D-WP(C)/38205/2025	ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL PURANAODAPADA GRAM PANACHAYAT LEVEL FEDERATION, JAGANNATHPURI, ANGUL VS	AKSHAY KUMAR PANDEY VS	// // 0	
207	D-WP(C)/38206/2025	STATE OF ODISHA JAGANNATHPUR GRAM PANCHAYAT LEVEL FEDERATION, JAGANNATHPUR, BAGAISINGHPUR VS	AKSHAY KUMAR PANDEY VS	// // 0	
208	D-WP(C)/38208/2025	STATE OF ODISHA DHARADHARPUR GRAM PANACHAYAT LEVEL FEDERATION, JAGANNATHPUR, BAGAISINGHPUR VS	AKSHAY KUMAR PANDEY VS	// // 0	
209	D-WP(C)/38209/2025	STATE OF ODISHA DEBRAJ MOHAPATRA VS	SANJAY KUMAR PATRA VS	// // 0	
210	D-WP(C)/38210/2025	STATE OF ODISHA ADHEIKUL GRAM PANCHAYAT LEVEL FEDERATION, ADHEIKUL, JAGANNATHPUR VS	AKSHAY KUMAR PANDEY VS	// // 0	
211	D-WP(C)/38211/2025	STATE OF ODISHA REDHUA GRAM PANACHAYAT LEVEL FEDERATION, REDHUA, JAGANNATHPUR VS	AKSHAY KUMAR PANDEY VS	// // 0	
212	D-WP(C)/38212/2025	STATE OF ODISHA BHARAT CHANDRA BHANJDEO VS	SANJAY KUMAR PATRA VS	// // 0	
213	D-WP(C)/38214/2025	STATE OF ODISHA GOUTAM MAITY VS	SANJAY KUMAR PATRA VS	// // 0	
214	D-WP(C)/38216/2025	STATE OF ODISHA BARAGOLA GRAM PANACHAYAT LEVEL FEDERATION, BARAGOLA, JAGANNATHPUR VS	AKSHAY KUMAR PANDEY VS	// // 0	
215	D-WP(C)/38217/2025	STATE OF ODISHA SRIKANTA KUMAR SAHU VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// // 0 //	

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216	D-WP(C)/38218/2025	ARUN KUMAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
217	D-WP(C)/38219/2025	SIMANTA KUMAR DASH VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
218	D-WP(C)/38220/2025	KALOPALA GRAMA PANCHAYAT STARIYA MISSION VS STATE OF ODISHA	DR. PRAKASH KUMAR MISHRA VS	// 0 //	
219	D-WP(C)/38221/2025	GOUTAM ROUT VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
220	D-WP(C)/38222/2025	NANDOL GRAM PANCHAYAT STARIYA MISSION VS STATE OF ODISHA	DR. PRAKASH KUMAR MISHRA VS	// 0 //	
221	D-WP(C)/38223/2025	CHINGEDISAR GRAM PANCHAYAT STARIYA MISSION VS STATE OF ODISHA	DR. PRAKASH KUMAR MISHRA VS	// 0 //	
222	D-WP(C)/38224/2025	KALIAKUNDAL GRAMA PANCHAYAT STARIYA MISSION VS STATE OF ODISHA	DR. PRAKASH KUMAR MISHRA VS	// 0 //	
223	D-WP(C)/38225/2025	TALAMALA GRAM PANCHAYAT STARIYA MISSION VS STATE OF ODISHA	DR. PRAKASH KUMAR MISHRA VS	// 0 //	
224	D-WP(C)/38226/2025	OSTIA GRAM PANACHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DR. PRAKASH KUMAR MISHRA VS	// 0 //	
225	D-WP(C)/38227/2025	TALAJARING GRAMA PANCHAYAT STARIYA MISSION VS STATE OF ODISHA	DR. PRAKASH KUMAR MISHRA VS	// 0 //	
226	D-WP(C)/38229/2025	BUDAGUDA PANCHAYAT STARIYA, MAHILA SANGH VS STATE OF ODISHA	DR. PRAKASH KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/38230/2025	VEDADYUTI KHUNTIA	JAJATI KISHORE MOHANTY	//	

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		VS	VS	()	
		TAHASILDAR DHENKANAL		//	
228	D-WP(C)/38231/2025	ANUARY GRAM PANCHAYAT STARIYA SANGHA, ANUPUR, ANAPUR, ANAPUR	DR. P. S. ANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/38233/2025	NAROTTAM DEBNATH	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/38235/2025	M/S GREEN VALLEY ENTERPRISES	AVIJIT PATNAIK	//	AOD20240000363C202500024
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL)		//	
231	D-WP(C)/38236/2025	PRAMOD KUMAR PATTNAIK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500223
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/38237/2025	UNION OF INDIA	MANOJ KUMAR PATI	//	AOR20220001423C202500006
		VS	VS	()	
		MANOJ KUMAR DASH		//	
233	D-WP(C)/38238/2025	MOHASHAKTI FERRO ALLOYS PVT LTD	Anjan Kumar Biswal	//	AOR20220001328C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/38239/2025	JEEBAN MUKHI	Anjan Kumar Biswal	//	AOR20220001328C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/38240/2025	BAIDESWAR GRAM PANCHAYAT STARIYA MAHASANGH, ANUPUR, ANAPUR, ANAPUR	DR. P. S. ANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/38241/2025	ARNAPURNA BEHERA	SARAT KUMAR BEHERA	//	AOD20250000195C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/38242/2025	NIRAMALA PARIDA	AKSHAYA KUMAR BEHERA	//	AOR20230000872C202500073
		VS	VS	()	
		ADDITIONAL CHIEF SECRETARY		//	
238	D-WP(C)/38243/2025	BANGARA GPSM	Rajiv K. Mahanta	//	AOR20220001662C202500133
		VS	VS	()	

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239	D-WP(C)/38244/2025	STATE OF ODISHA SHREE SHAKTI BLOCK FEDERATION, KORAI VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500134
240	D-WP(C)/38245/2025	STATE OF ODISHA OMM SAI BLOCK LEVEL FEDERATION, BIJHARPUR VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500132
241	D-WP(C)/38246/2025	STATE OF ODISHA BARAPADA GPSM VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500127
242	D-WP(C)/38247/2025	STATE OF ODISHA RANAPUR GPSM VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500129
243	D-WP(C)/38248/2025	STATE OF ODISHA MAA BIRAJA FEDERATION, RASULPUR VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500131
244	D-WP(C)/38250/2025	STATE OF ODISHA MAA GAYATRI MAHASANGHA, OUPADA VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500128
245	D-WP(C)/38251/2025	STATE OF ODISHA GRAM PANCHAYAT STARIYA MAHASANGHA, BANJALAK VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500130
246	D-WP(C)/38253/2025 WP(C)/26087/2025	STATE OF ODISHA CHITTARANJAN TRIPATHY VS	ARNAV BEHERA VS	// // ()	
247	D-WP(C)/38254/2025	STATE OF ODISHA MAJHIGUDA PANCHAYAT STARIYA MAHILA SANGH, PRASANTA VS	DR. PRASANTA KUMAR MISHRA VS	// // ()	
248	D-WP(C)/38255/2025	STATE OF ODISHA BRAMHAPURA GRAM PANCHAYAT STARIYA SANGH, PRASANTA VS	DR. PRASANTA KUMAR MISHRA VS	// // ()	
249	D-WP(C)/38256/2025	STATE OF ODISHA KADAMBARI DASH VS	SANJAYA KUMAR DAS VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/38257/2025	DAYANIDHI SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
251	D-WP(C)/38258/2025	SANKARSHAN BISWAL VS BANSIDHAR PRADHAN	AMITAV TRIPATHY VS	// 0 //	
252	D-WP(C)/38260/2025	ARATA MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
253	D-WP(C)/38261/2025	KHUNTUNI GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	ANURAG PATI VS	// 0 //	
254	D-WP(C)/38262/2025	JOGESH DALEI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
255	D-WP(C)/38263/2025	CHITTARANJAN MAHANTY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
256	D-WP(C)/38264/2025	BIRIBADI GRAM PANCHAYAT ANCHALIKA MAHASA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //	
257	D-WP(C)/38265/2025	SABITA SUTRADHAR VS SUBASH NAYAK	PRAVASH CHANDRA JENA VS	// 0 //	
258	D-WP(C)/38266/2025	SUDHIR CHANDRA JAGADEV VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
259	D-WP(C)/38267/2025	NEHA AGRAWAL VS UNION OF INDIA	JAYASANKAR MISHRA VS	// 0 //	
260	D-WP(C)/38268/2025	RAJU KUMAR VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
261	D-WP(C)/38269/2025	SAJAN KUMAR MODI	GOUTAM KUMAR ACHARYA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/38270/2025	MEGHAMALA DUTTA	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/38272/2025	PRAMOD KUMAR PRADHAN	ATMAJIT MANMITH DAS	//	
		VS	VS	0	
		THE BRANCH MANAGER DCB BANK LTD, BBSR		//	
264	D-WP(C)/38273/2025	SABITARANI JENA	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/38274/2025	SATYABHAMA DEVI WELFARE TRUST, KHURDA	ANAND PRAKASH DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/38276/2025	BIDYADHARPUR GRAM PANCHAYAT LEVEL FEDERATION, YAKUMINCHANDREY	AKSHAY KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/38277/2025	ROSHAN ENTERPRISE, WEST BENGAL	JAGAJIT PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/38278/2025	KANAKALATA MALLA	DEEPAK KU SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/38279/2025	MANAGING COMMITTEE OF BIPRA CHARAN PANDA, KUNAL KUMAR SWAIN, GANJAM	AKSHAY KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/38280/2025	DHURBA CHARAN SAHOO	JASPREET KAUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/38281/2025	CHARAN SEBAK SATPATHY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/38282/2025	USUMA GRAM PANCHAYAT LEVEL FEDERATION, CHITRAKOTA	AKSHAY KUMAR PANDEY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/38284/2025	STATE OF ODISHA PITABASH MISHRA VS	Baidhar Sahoo VS	// // 0	
274	D-WP(C)/38286/2025	STATE OF ODISHA LABANATIRTHA CLUSTER GROUP, KHANTAPADA, BILASWAR	Prashna Mohanty VS	// // 0	
275	D-WP(C)/38287/2025	STATE OF ODISHA PRASANNA KUMAR NAYAK VS	Sanjib Kumar Rath VS	// // 0	
276	D-WP(C)/38288/2025	STATE OF ODISHA PAIKARAPUR GRAM PANCHAYAT LEVEL FEDERATION, KISSIKATA	Kumar Pandey VS	// // 0	
277	D-WP(C)/38289/2025	STATE OF ODISHA JAGANNATHPUR GRAM PANCHAYAT STARIYA SANOHAPUR	Prasanna Kumar Mishra VS	// // 0	
278	D-WP(C)/38290/2025	STATE OF ODISHA CHASAKHANDA GRM PANCHAYAT LEVEL FEDERATION, COPALAN	Rameshwar VS	// // 0	
279	D-WP(C)/38291/2025	STATE OF ODISHA TARIKUNDA GRAM PANCHAYAT LEVEL FEDERATION, KSHIKATA	Singh VS	// // 0	
280	D-WP(C)/38292/2025	STATE OF ODISHA M/S NIRMAN ENGINEERING, JHARSUGUDA VS	Madhab Lal Agarwal VS	// // 0	
281	D-WP(C)/38293/2025	STATE OF ODISHA ASST COMMISSIONER GST AND CENTRAL EXCISE JHARSUGUDA BADAPAL GRAM PANCHAYATLEVEL FEDERATION, KOSAMPUR	Prashna Mohanty VS	// // 0	
282	D-WP(C)/38294/2025	STATE OF ODISHA KALIPOI GRAM PANCHAYAT STARIYA, MAHASANGRAHARI	Pratik Kumar Mishra VS	// // 0	
283	D-WP(C)/38295/2025	STATE OF ODISHA JALESWARPUR GRAM PANCHAYAT LEVEL FEDERATION, KISSIKATA	Kumar Pandey VS	// // 0	

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284	D-WP(C)/38296/2025	NUAPADHI GRAM PANCHAYT LEVEL FEDERATION, VS STATE OF ODISHA	GOPAL KISHNA MOHANTY VS DR. PRASANTA KUMAR MISHRA	// 0 //	
285	D-WP(C)/38297/2025	KULSINGH GRAM PANCHAYAT STARIYA MAHA SANGHA, VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS DR. PRASANTA KUMAR MISHRA	// 0 //	
286	D-WP(C)/38299/2025	MAHARAJPUR GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	TONAKHARIPUR MOHANTY VS DR. PRASANTA KUMAR MISHRA	// 0 //	
287	D-WP(C)/38300/2025	BAGSOLA PANCHAYAT MAHA SANGHA, RAYAGADA, VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS DR. PRASANTA KUMAR MISHRA	// 0 //	
288	D-WP(C)/38301/2025	RAGHUNATHPUR GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	AKSHAYA KUMAR BEHERA VS AKSHAYA KUMAR BEHERA	// 0 //	
289	D-WP(C)/38302/2025	M/S NIRMAN ENGINEERING, JHARSUGUDA VS DEPUTY COMMISSIONER GST AND CENTRAL EXCISE, JHARSUGUDA	MADHAB LAL AGARWAL VS AKSHAYA KUMAR BEHERA	// 0 //	
290	D-WP(C)/38303/2025	Priyabarta Debata VS Managing Director Odisha State Co Operative Bank Ltd	AKSHAYA KUMAR BEHERA VS AKSHAYA KUMAR BEHERA	// 0 //	AOR20230000872C202500072
291	D-WP(C)/38304/2025	KHARID MUKHURA GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	DEBAPATI BISHWANATH MOHANTY VS DR. PRASANTA KUMAR MISHRA	// 0 //	
292	D-WP(C)/38305/2025	KALAPATHAR GRAM PANCHAYAT STARIYA MAHASANGHA, VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS DR. PRASANTA KUMAR MISHRA	// 0 //	
293	D-WP(C)/38306/2025	DEBASIS MALLICK VS STATE OF ODISHA	KIRTAN DANG VS DR. PRASANTA KUMAR MISHRA	// 0 //	
294	D-WP(C)/38307/2025	JAGANNATHPUR PANCHAYAT STARIYA MAHASANGHA, VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS DR. PRASANTA KUMAR MISHRA	// 0 //	
295	D-WP(C)/38308/2025	PUTASINGH GRAM PANCHAYAT MAHA SANGHA, RAYAGADA, VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS DR. PRASANTA KUMAR MISHRA	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/38309/2025	SUVOJIT DAS	RAKESH SHARMA	//	
		VS	VS	0	
		KAJOL MISHRA		//	
297	D-WP(C)/38310/2025	DULPAL G.P. MAHILA MAHASANGHA, BALASORE	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/38311/2025	BHRAMABABAR DAS	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/38312/2025	SANGHAMITRA NAYAK	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/38313/2025	SANDEEP SAMAL	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/38314/2025	PURNA CHANDRA PRUSTY	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/38315/2025	SANDEEP SAMAL	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/38316/2025	UNION OF INDIA	GOPAL KRISHNA NAYAK	//	
		VS	VS	0	
		UMMADISETTY DESAI		//	
304	D-WP(C)/38319/2025	SAMBIT SAMAL	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/38325/2025	GOPAL CHANDRA MISHRA	SUMIT KUMAR MOHANTY	//	AOR20220003068C202500019
		VS	VS	0	
		THE SPECIAL LAND ACQUISITION OFFICER, NATIONAL ALUMINUM COMPANY LTD		//	
306	D-WP(C)/38326/2025	Bikram Kumar Bisoyi	Lalit Mohan Mangaraj	//	AOD20230000274C202500006
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/38327/2025	The State of Odisha and others Sanjukta Rani Bisoyi VS	Lalit Mohan Mangaraj VS	// // ()	AOD20230000274C202500005
308	D-WP(C)/38328/2025	The State of Odisha and others KENDUPALLI GRAM PANCHAYAT STARIYA SANGHA, BALASORE VS	DR. PRASANTA KUMAR MISHRA VS	// // ()	
309	D-WP(C)/38329/2025	STATE OF ODISHA DASABHUJA ANCHALIKA MAHASANGHA, BALASORE VS	RAMA CHANDRA JENA VS	// // ()	
310	D-WP(C)/38330/2025	STATE OF ODISHA GOKULANANDA NAIK VS	RANJIT SAMAL VS	// // ()	
311	D-WP(C)/38331/2025	STATE OF ORISSA BARJU BEHERA VS	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202500045
312	D-WP(C)/38332/2025	STATE OF ODISHA GADIYA KHOLA PANCHAYAT MAHA SANGHA, RAJAGIRI VS	DR. PRASANTA KUMAR MISHRA VS	// // ()	
313	D-WP(C)/38333/2025	STATE OF ODISHA BIJOY KUMAR SETH VS	Pramod Ranjan Behera VS	// // ()	AOD20220003518C202500036
314	D-WP(C)/38334/2025	DISTRICT JUDGE, SAMBALPUR MAHASHAKTI NARI SANGHA, BALASORE VS	RAMA CHANDRA JENA VS	// // ()	
315	D-WP(C)/38335/2025	STATE OF ODISHA PARSURAM NAIK VS	RANJIT SAMAL VS	// // ()	
316	D-WP(C)/38336/2025	STATE OF ORISSA BRAJA MOHAN ROUT VS	RANJIT SAMAL VS	// // ()	
317	D-WP(C)/38337/2025	STATE OF ODISHA CHINNAASAR GRAM PANCHAYT STARIYA MAHA SANGHA, BALASORE VS	DR. PRASANTA KUMAR MISHRA VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/38339/2025	JALESWARPUR GRAMA PANCHAYAT STARIYA SANGH, VS STATE OF ODISHA	RAM, PALLAB JENA VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/38340/2025	MATRUSHAKTI BLOCK LEVEL FEDERATION MANESWAR, VS STATE OF ODISHA	SUBHANSU JAITRA VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/38341/2025	MUDRIKA DEI VS STATE OF ORISSA	RANJIT SAMAL VS STATE OF ORISSA	// 0 //	
321	D-WP(C)/38342/2025	MARAMA PANCHAYAT STARIYA MAHASANGHA, VS STATE OF ODISHA	DEBAPRASA SANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/38343/2025	JUDHISTHIR BHATRA @ JUJESTHI VS B.RAJ SEKHAR	DHANANJAYA MUND VS B.RAJ SEKHAR	// 0 //	
323	D-WP(C)/38344/2025	RAM KUMAR MISHRA VS STATE OF ORISSA	RANJIT SAMAL VS STATE OF ORISSA	// 0 //	
324	D-WP(C)/38345/2025	MAYURBHANJ SHAKTI SANGHA, KAPTIPADA, MAYURBHANJ VS STATE OF ODISHA	SUBHANTTA ROURAY VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/38346/2025	AKA SAHU VS STATE OF ORISSA	RANJIT SAMAL VS STATE OF ORISSA	// 0 //	
326	D-WP(C)/38347/2025	SIRIJHOLI GRAMA PANCHAYAT STARIYA MAHA SANGH, VS STATE OF ODISHA	DEBAPRASA SANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/38348/2025	BLOCK LEVEL S.H.G. MAHASANGHA NAKTIDEULA, VS STATE OF ODISHA	SUBHANSU JAITRA VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/38349/2025	MANOJ KUMAR BEHERA VS STATE OF ORISSA	RANJIT SAMAL VS STATE OF ORISSA	// 0 //	
329	D-WP(C)/38351/2025	PRAVA DEBAL @ PRAVADEVI AGRAWALA	SUSANTA KUMAR MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		MADHUSUDAN LAW UNIVERSITY, CUTTACK		//	
330	D-WP(C)/38352/2025	TITIMIRI PANCHAYAT STARIYA MAHA SANGHA, RADAPADA	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/38353/2025	SUMANTA KUMAR PANDA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
332	D-WP(C)/38354/2025	S.H.G. MAHASANGHA, JUJOMURA, SAMBALPUR	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/38355/2025	GYANA RANJAN BEHERA	ANUP KUMAR PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/38356/2025	KIAPALLA GRAM PANCHAYAT STARIYA SANGHA, RADAPADA, CUTTACK	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/38357/2025	RAJENDU BIKASH PATRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
336	D-WP(C)/38358/2025	BLOCK STHARIYA MAHASANGHA (R.F.), NABARANGPUR	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/38359/2025	MAHENDRA HARICHANDAN	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/38360/2025	GOTALOPODAR PANCHAYAT STARIYA MAHASANGHA, RADAPADA, CUTTACK	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/38361/2025	DHANURJAYA PRADHAN	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
340	D-WP(C)/38362/2025	JAGABANDHU PRADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/38363/2025	STATE OF ODISHA TIRTHABASI GARNAYAK VS	RANJIT SAMAL VS	// // 0	
342	D-WP(C)/38364/2025	STATE OF ORISSA PUJARIGUDA PANCHAYAT STARIYA, MAHILA SANGHA, VS	DR. PRASANTA KUMAR MISHRA VS	// // 0	
343	D-WP(C)/38365/2025	STATE OF ODISHA ARAKHITA MALLICK VS	SUKANTA KUMAR MISHRA VS	// // 0	
344	D-WP(C)/38366/2025	STATE OF ODISHA RADHAKANTA PRADHAN VS	RANJIT SAMAL VS	// // 0	
345	D-WP(C)/38367/2025	STATE OF ORISSA UNION OF INDIA VS	BISWAJIT MAHARANA VS	// // 0	
346	D-WP(C)/38368/2025	BASANTA KUMAR NAYAK EMANUHE PANCHAYAT STRIYA MAHASANGHA, RAIPURA, VS	DR. PRASANTA KUMAR MISHRA VS	// // 0	
347	D-WP(C)/38369/2025	STATE OF ODISHA DEBENDRA SAHU VS	RANJIT SAMAL VS	// // 0	
348	D-WP(C)/38370/2025	STATE OF ORISSA GAYATRI PANCHAYAT SAMITI MAHA SANGHA, RAIPURA, VS	DR. PRASANTA KUMAR MISHRA VS	// // 0	
349	D-WP(C)/38371/2025	STATE OF ODISHA SANTOSH KUMAR KATHAR VS	RANJIT SAMAL VS	// // 0	
350	D-WP(C)/38372/2025	STATE OF ORISSA PUJARIGUDA PANCHAYAT STARIYA MAHILA SANGHA, VS	DR. PRASANTA KUMAR MISHRA VS	// // 0	
351	D-WP(C)/38373/2025	STATE OF ODISHA ROBERT MINZ VS STATE OF ORISSA	RANJIT SAMAL VS	// // 0 //	

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352	D-WP(C)/38374/2025	SEETA SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
353	D-WP(C)/38377/2025	DHANANJAYA SARANGI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
354	D-WP(C)/38379/2025	KAMALINI NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
355	D-WP(C)/38380/2025	BHIMPUR PANCHAYAT STARIYA MAHA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
356	D-WP(C)/38381/2025	DADIL KUMAR SAHU VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
357	D-WP(C)/38382/2025	ASHOK KUMAR KULIHA VS STATE OF ODISHA	RABI NARAYAN DASH VS	// 0 //	
358	D-WP(C)/38383/2025	SAGADA GRAM PANCHAYAT STARIYA MAHA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
359	D-WP(C)/38384/2025	DILESWAR PATEL VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
360	D-WP(C)/38385/2025	MINAKSHI MAHANTA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
361	D-WP(C)/38386/2025	ALEKHA CHANDRA MALLICK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
362	D-WP(C)/38388/2025	MAHESH KUMAR DANDSENA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
363	D-WP(C)/38389/2025	PANCHO STARIYA MAHA SANGHA, RAYAGADA	DR. PRASANTA KUMAR MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/38390/2025	DHIRENDRA KHAMARI	TAPAN KUMAR KAMILA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/38392/2025	NARESH BEHERA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
366	D-WP(C)/38393/2025	MAMATA MOHAPATRA	DIGAMBARA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
367	D-WP(C)/38394/2025	SABITRI SETHI	DIGAMBARA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
368	D-WP(C)/38396/2025	JAHEDA KHATOON	DIGAMBARA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
369	D-WP(C)/38397/2025	RAJANI DEI	LAXMAN BHOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/38398/2025	UMA SAHOO	DIGAMBARA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
371	D-WP(C)/38399/2025	YAJNADATTA SAHOO	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/38400/2025	SAJANI PATRA	DIGAMBARA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
373	D-WP(C)/38401/2025	BHRAMARBAR SAHU	PURNA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/38402/2025	ASHAMANI DEI @ ASHAMALI DEI	LAXMAN BHOI	//	
		VS	VS	0	

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375	D-WP(C)/38404/2025	STATE OF ODISHA ARUN KUMAR SINGH VS UNION OF INDIA	DIGAMBARA MISHRA VS	// // 0 //	
376	D-WP(C)/38406/2025	BAJARUDDIN @ BADARUDDIN KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
377	D-WP(C)/38407/2025	NARASINGHPUR, GPLF, RASULPUR BLOCK, JAJPUR VS STATE OF ODISHA	Rajiv K. Mahanta VS	// 0 //	AOR20220001662C202500135
378	D-WP(C)/38408/2025	PADMA JAGARANGA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
379	D-WP(C)/38410/2025	PAHANGA GPLF, PASULPUR BLOCK, JAJPUR VS STATE OF ODISHA	Rajiv K. Mahanta VS	// 0 //	AOR20220001662C202500137
380	D-WP(C)/38411/2025	GRAM PANCHAYAT STARIYA MAHASANGHA, PATANGA VS STATE OF ODISHA	Rajiv K. Mahanta VS	// 0 //	AOR20220001662C202500136
381	D-WP(C)/38413/2025	JHINKIPADA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202500026
382	D-WP(C)/38414/2025	KATIKATA GPLF VS STATE OF ODISHA	Rajiv K. Mahanta VS	// 0 //	AOR20220001662C202500138
383	D-WP(C)/38415/2025	SARAT GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202500027
384	D-WP(C)/38416/2025	M/S. RIDA INFRA PRIVATE LTD., KHURDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
385	D-WP(C)/38417/2025	MADANJI PRASAD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	

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386	D-WP(C)/38419/2025	MAA BIRAJA BLF DASRATHPUR VS STATE OF ODISHA	Rajiv K. Mahanta VS	// () //	AOR20220001662C202500139
387	D-WP(C)/38420/2025	DATTAPUR GPLF VS STATE OF ODISHA	Rajiv K. Mahanta VS	// () //	AOR20220001662C202500140
388	D-WP(C)/38421/2025	KASPA GPLF VS STATE OF ODISHA	Rajiv K. Mahanta VS	// () //	AOR20220001662C202500141
389	D-WP(C)/38422/2025	MAMATA SHAKTI SANCHAYIKA MAHASANGH VS STATE OF ODISHA	Atul Tripathy VS	// () //	AOD20240000618C202500124
390	D-WP(C)/38424/2025	M/S KALINGA ENTERPRISES, KEONJHAR VS COMMISSIONER EPFO BBSR	MANORANJAN MISHRA VS	// () //	
391	D-WP(C)/38425/2025	MANJULATA NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	// () //	AOR20220001390C202500058
392	D-WP(C)/38426/2025	KALPANA MANJARI BISWAL VS PRINCIPAL COMMISSIONER OF CGST, CENTRAL EXCISE AND CUSTOMS	Kshirod Kumar Sahoo VS	// () //	AOR20220001352C202500066
393	D-WP(C)/38427/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// () //	AOR20240001111C202500021
394	D-WP(C)/38428/2025	MEENA MAHANANDA VS STATE OF ODISHA	JAGADIP SAHOO VS	// () //	AOR20220003157C202500009
395	D-WP(C)/38429/2025	SAUMYADIP CHAKRABARTY VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// () //	AOR20220001445C202500009
396	D-WP(C)/38430/2025	M/S AJAY KUMAR MOHANTY, KEONJHAR VS COMMISSIONER EPFO BBSR	MANORANJAN MISHRA VS	// () //	
397	D-WP(C)/38431/2025	JANARDAN BRAHMACHARI	SAHASRANSU SOURAV	//	AOR20220001445C202500010

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		VS	VS	()	
398	D-WP(C)/38432/2025	STATE OF ODISHA BASUDEB BHATTA	BIBHUTI BHUSAN CHOUDHURY	//	AOD20230001174C202500005
		VS	VS	()	
399	D-WP(C)/38433/2025	STATE OF ODISHA LAXMI PANIGRAHI	Subrat Kumar Das	//	AOR20220001797C202500022
		VS	VS	()	
400	D-WP(C)/38434/2025	STATE OF ODISHA SURENDRA NATH SETHI	DIGAMBARA MISHRA	//	
		VS	VS	()	
401	D-WP(C)/38435/2025	UNION OF INDIA KARAPA PANCHAYAT STARIYA MAHILA SANGHA, BRYEGASDA	ANANTA KUMAR MISHRA	//	
		VS	VS	()	
402	D-WP(C)/38436/2025	STATE OF ODISHA ANJALI UDYOG	Satrugna Dash A	//	AOR20220001212C202500034
		VS	VS	()	
403	D-WP(C)/38437/2025	INDIAN OVERSEAS BANK MANAS KUMAR JENA	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	()	
404	D-WP(C)/38438/2025	STATE OF ODISHA MANASI PRATIMA SAHU	Subrat Kumar Das	//	AOR20220001797C202500023
		VS	VS	()	
405	D-WP(C)/38440/2025	STATE OF ODISHA SRIRAM HOSPITAL, GANJAM	ADISHA MOHANTY	//	
		VS	VS	()	
406	D-WP(C)/38441/2025	STATE OF ODISHA RAJ KISHORE PATRA	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	()	
407	D-WP(C)/38442/2025	STATE OF ODISHA DERIGAON GRAM PANCHAYAT STARIYA SANGHA, BRYEGASDA	ANANTA KUMAR MISHRA	//	
		VS	VS	()	
408	D-WP(C)/38443/2025	STATE OF ODISHA SANJUKTA RANI DAS	DIGAMBARA MISHRA	//	
		VS	VS	()	

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409	D-WP(C)/38444/2025	UNION OF INDIA ARUNBALA MOHAPATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// // 0 //	
410	D-WP(C)/38445/2025	JAGRUTI MAHASANGHA, BLOCK LEVEL FEDERATION, PRASANTA KUMAR MISHRA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
411	D-WP(C)/38446/2025	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
412	D-WP(C)/38448/2025	GOUTAM BALUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
413	D-WP(C)/38449/2025	PUINCHA GRAM PANCHAYAT STARIYA SANGHA, CUTACK, SAKANTA KUMAR MISHRA VS STATE OF ODISHA	DR. SAKANTA KUMAR MISHRA VS	// 0 //	
414	D-WP(C)/38450/2025	KUMUD CHANDRA BAG VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
415	D-WP(C)/38452/2025	DEBASARA KANHAR VS STATE OF ODISHA	Judhisthir Sahoo VS	// 0 //	AOD20220003315C202500063
416	D-WP(C)/38453/2025	SINGHABRAMHAPUR GRAMA PANCHAYAT LEVEL FEDERATION, SELANGI, PURI VS STATE OF ODISHA	ABHIRADONA SELANGI VS	// 0 //	
417	D-WP(C)/38454/2025	PRATAP KUMAR SAHU VS STATE OF ODISHA	Subrat Kumar Das VS	// 0 //	AOR20220001797C202500024
418	D-WP(C)/38455/2025	SANTOSH DAS VS STATE OF ODISHA	Subham Sharma VS	// 0 //	AOD20220003503C202500005
419	D-WP(C)/38456/2025	MOHANLAL SANDHA VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	

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420	D-WP(C)/38457/2025	RANI LAXMIBAI ANCHALIKA MANCHA, HALADIA, RRNDKADARI VS STATE OF ODISHA	RRNDKADARI VS	// 0 //	
421	D-WP(C)/38458/2025	PUBASASAN GRAMA PANCHAYAT LEVEL FEDERATION, DDAYANAGSENI RATI VS STATE OF ODISHA	DDAYANAGSENI RATI VS	// 0 //	
422	D-WP(C)/38459/2025	TIKINA JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
423	D-WP(C)/38460/2025	AKHUSING GRAM PANCHAYAT STARIYA SANGHA, BRYPALASHA VS STATE OF ODISHA	BRYPALASHA VS	// 0 //	
424	D-WP(C)/38461/2025	JAYRAJGURU ANCHALIKA MANCHA, BERUHAN, KEPOTARASH VS STATE OF ODISHA	KEPOTARASH VS	// 0 //	
425	D-WP(C)/38463/2025	TAPASYA MAHASANGHA GRAM PANCHAYAT LEVEL FEDERATION KRAYAGMISHRA VS STATE OF ODISHA	FEDERATION KRAYAGMISHRA VS	// 0 //	
426	D-WP(C)/38464/2025	DIPTIRANJAN JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
427	D-WP(C)/38465/2025	M/S. LAL TRADES AND AGENCIES PVT. LTD., MAYUR BHANKAR ROUT VS STATE OF ODISHA	BHANKAR ROUT VS	// 0 //	
428	D-WP(C)/38466/2025	LAL BAHADUR SASTRI ANCHALIKA MANCHA, BHAP AKHNDKSK VS STATE OF ODISHA	AKHNDKSK VS	// 0 //	
429	D-WP(C)/38468/2025	BENGA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
430	D-WP(C)/38469/2025	DEEPA DAS VS HIGH COURT OF ORISSA, CUTTACK	 VS	// 0 //	
431	D-WP(C)/38470/2025	FAKIR MOHAN SENAPATI ANCHALIKA MANCHA, BERAKHNDKSK VS STATE OF ODISHA	BERAKHNDKSK VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/38471/2025	K. SINGHPUR PANCHAYAT STARIYA, MAHILA SANGH	GOPAL PRASAD KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/38472/2025	INDIRAGANDHI ANCHALIKA MANCHA, KENDRAPARA	RATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/38473/2025	RASANANDA BARIK	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE STATE OF ODISAH		//	
435	D-WP(C)/38474/2025	TEMBAGUDA GRAM PANCHAYAT STARIYA SANGH	HIRANMAY KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/38475/2025	MIR MAJUDIN ALI	SHREYANSH RAJGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/38476/2025	INOCENCIO PRADHAN	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/38479/2025	MAHATMA GANDHI ANCHALIKA MANCHA, KHAMARABHUSAN	KENDRAPARA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/38480/2025	SASHADHAR SETHI	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/38481/2025	BIRABARA BARIK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/38482/2025	BHASKAR CHANDRA TRIPATHY	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		PRINCIPAL D.A.V. SCHOOL, KALINGA NAGAR, BBSR		//	
442	D-WP(C)/38484/2025	RAMANI CHETTI	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	

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443	D-WP(C)/38485/2025	STATE OF ODISHA ARUP JOSEPH VS	DWARIKA PRASAD MOHANTY VS	// // 0	
444	D-WP(C)/38486/2025	ANOOP JOSEPH AJAY KUMAR DAS VS	SUBHENDU KAR VS	// // 0	
445	D-WP(C)/38487/2025	STATE OF ODISHA SIKHARPAI PANCHAYAT STARIYA MAHILA SANGH VS	PRANAB KUMAR MISHRA VS	// // 0	
446	D-WP(C)/38488/2025	STATE OF ODISHA SUBASH BOSS ANCHALIKA MANCHA, KENDRAPARA VS	PRATIK DASH VS	// // 0	
447	D-WP(C)/38489/2025	STATE OF ODISHA BANCHHANIDHI MALIK VS	PRAVASH CHANDRA JENA VS	// // 0	
448	D-WP(C)/38490/2025	STATE OF ODISHA SANDHYARANI MOHANTY VS	MANASI MOHAPATRA VS	// // 0	
449	D-WP(C)/38491/2025	UNION OF INDIA SUKANTA DAS VS	AJAYA KUMAR JENA VS	// // 0	
450	D-WP(C)/38492/2025	STATE OF ODISHA JABAHARLAL NEHERU ANCHALIKA MANCHA, BHAPUR VS	PRATIK DASH VS	// // 0	
451	D-WP(C)/38493/2025	STATE OF ODISHA ABANTI KARNA VS	MANAS KUMAR CHAND VS	// // 0	
452	D-WP(C)/38494/2025	STATE OF ODISHA AKASH SINGH VS	NIRANJAN PANDA VS	// // 0	
453	D-WP(C)/38495/2025	STATE OF ODISHA DEBENDRA KUMAR SAHU VS	PRANAB KUMAR PASAYAT VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/38496/2025	GOPABANDHU ANCHALIKA MANCHA KHAMAGANBI VS STATE OF ODISHA	PRATIK DASH	// 0 //	
455	D-WP(C)/38497/2025	MAHASHAKTI MAHASANGHA GRAMPANCHAYAT, CHENDUKULMARA VS STATE OF ODISHA	MANAS KUMAR CHAND	// 0 //	
456	D-WP(C)/38499/2025	GAYATRI BISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND	// 0 //	
457	D-WP(C)/38501/2025	KUMUDINI SINGH VS STATE OF ODISHA	KOUSIK ANANDA GURU	// 0 //	
458	D-WP(C)/38502/2025	MADHUSUDAN ANCHALIKA MANCHA, KENDRAPARA VS STATE OF ODISHA	PRATIK DASH	// 0 //	
459	D-WP(C)/38504/2025	JAY JAGANNATH G.P.L.F. GRAMPANCHAYAT ODANSA VS STATE OF ODISHA	ANAND KUMAR MAHANTA	// 0 //	
460	D-WP(C)/38505/2025	M/S. SHREE GRAPHICS, JAGATSINGHPUR VS INDIAN BANK, (ERSTWHILE ALLAHABAD BANK), JAGATSINGHPUR	SUBHASISH SATAPATHY	// 0 //	
461	D-WP(C)/38507/2025	KALPANA PUDH VS STATE OF ORISSA	MANAS KUMAR CHAND	// 0 //	
462	D-WP(C)/38509/2025	SWATI KRUSHNA RAY VS STATE OF ODISHA	SANJAY KUMAR DAS	// 0 //	
463	D-WP(C)/38512/2025	DAKHINA NARASINGHPUR G.P.L.F.D.N.PUR.OUPADA VS STATE OF ODISHA	ANAND KUMAR MAHANTA	// 0 //	
464	D-WP(C)/38513/2025	JITENDRA PRASAD DASH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH	// 0 //	AOD20240000698C202500016
465	D-WP(C)/38515/2025	JHARANA MISHRA	HIMANSHU BHUSAN DASH	//	AOD20240000698C202500017

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		VS	VS	()	
466	D-WP(C)/38517/2025	STATE OF ODISHA SANATAN PRUSTY	AUROBINDA SAHOO	//	AOD20220003080C202500013
		VS	VS	()	
467	D-WPCRL/28883/2025	STATE OF ODISHA PRAGYANI KUMARI BEHERA	JANMEJAYA KATIKIA	//	
		VS	VS	//0	
468	D-ABLAPL/28788/2025	STATE OF ODISHA SK. AHEKAM ALI	PRAMOD KUMAR JENA	()	BASTA /320 /2025
		VS	VS	//	
469	D-ABLAPL/28789/2025	STATE OF ODISHA AKANKHYA JENA	SWARAJ PATEL	()	KUTRA /167 /2025
		VS	VS	//	AOR20220000246C202500077
470	D-ABLAPL/28790/2025	STATE OF ODISHA SWETTY MAJHI @ SUBHASMITA MAJHI	PRAHALLAD SAHU	()	KHAJURIPADA /39 /2024
		VS	VS	//	
471	D-ABLAPL/28793/2025	STATE OF ODISHA SUMIT PRADHAN	BYOMOKESH SAHOO	()	RENGALI (SAMBALPUR) /100 /2024
		VS	VS	//	
472	D-ABLAPL/28794/2025	STATE OF ODISHA LITU @ SAROJ KUMAR PANDA	ASHOK KUMAR SAHOO	()	PATTAMUNDAI RURAL PS /330 /2025
		VS	VS	//	
473	D-ABLAPL/28796/2025	STATE OF ODISHA MD. HAKIMTULLA	ARIJEET MISHRA	()	GHASIPURA /349 /2025
		VS	VS	//	
474	D-ABLAPL/28797/2025	STATE OF ODISHA NARASINGHA PRADHAN	RAMANI KANTA PATTANAIK	()	RASOL /246 /2025
		VS	VS	//	
475	D-ABLAPL/28804/2025	STATE OF ODISHA SIKANDAR KUMAR	KRISHNA CHANDRA SAHU	//0	
		VS	VS	()	
		CENTRAL BEREAU OF INVESTIGATION(C.B.I)		//	
476	D-ABLAPL/28812/2025	INDUBHUSAN DAS	SUSANTA KUMAR LENKA	()	PARADEEP LOCK /285 /2025
		VS	VS	//	

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477	D-ABLAPL/28814/2025	STATE OF ODISHA MALLIK ISAK VS	ANITA SAHOO VS	// BALASORE SADAR /330 /2025 ()	
478	D-ABLAPL/28815/2025	STATE OF ODISHA SURAJ KUMAR MOHANTY VS	ANITA SAHOO VS	// REMUNA /154 /2025 ()	
479	D-ABLAPL/28816/2025	STATE OF ODISHA GITA SAHU VS	BANDANA MUNDRA VS	// BRAJARAJNAGAR /182 /2025 ()	AOR20220000581C202500006
480	D-ABLAPL/28819/2025	STATE OF ODISHA ALOK KUMAR BEHERA @ LIPU VS	SOUMYA RANJAN MOHANTY VS	// KHALLIKOTE /202 /2023 ()	
481	D-ABLAPL/28821/2025	STATE OF ODISHA SAI ADITYA RATH VS	SIDHARTHA SANKAR RAY (2) VS	// RAGHUNATHPALI /462 /2025 ()	
482	D-ABLAPL/28826/2025	STATE OF ODISHA RADHA MOHAN SUNANI VS	MAHES DAS VS	// TITILAGARH /266 /2025 ()	
483	D-ABLAPL/28829/2025	STATE OF ODISHA DEBENDRA PRUSTY VS	ASHOK KUMAR SAHOO VS	// RAJKANIKA /461 /2025 ()	
484	D-ABLAPL/28832/2025	STATE OF ODISHA BARUNA RANA VS	RAMESH CHANDRA MAHARANA VS	// KANTAMAL /123 /2025 ()	
485	D-ABLAPL/28833/2025	STATE OF ODISHA SUNIL KUMAR NAIK @ SUNIL NAIK VS	KASHINATH PATNAIK VS	// BANTALA /308 /2025 ()	
486	D-ABLAPL/28835/2025	STATE OF ODISHA BALARAM NAIK VS	DEBENDRA KUMAR DHAR VS	// PARJANG /384 /2025 ()	
487	D-ABLAPL/28836/2025	STATE OF ODISHA BINODINI BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202500190

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488	D-ABLAPL/28840/2025	JHARANA MOHAPATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KHANDAGIRI P.S. /653 /2025 () //	
489	D-ABLAPL/28842/2025	ANAMA MOHANTA @ ANAM MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /218 /2025 () //	AOD20240000364C202500168
490	D-ABLAPL/28847/2025	JAYAPRAKASH BAG VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BISWANATHPUR /16 /2022 () //	AOR20220001303C202500044
491	D-ABLAPL/28855/2025	SUSIL @ SUSHIL KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /323 /2025 () //	
492	D-ABLAPL/28858/2025	BHAGABAT SANKHUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SIMULIA /362 /2025 () //	
493	D-ABLAPL/28859/2025	SAISWEETA DAS VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	LINGARAJ P.S. /222 /2025 () //	
494	D-ABLAPL/28860/2025	MADHUSMITA MANSINGH VS STATE OF ODISHA	ABHAS MOHANTY VS	MAHILA P.S. BUXIBAZAR /185 /2024 () //	
495	D-ABLAPL/28861/2025	MARUA @ MAHURA BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BOLANI /120 /2025 () //	
496	D-ABLAPL/28862/2025	JAGA HARICHANDAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	AIR FIELD P.S. /105 /2025 () //	
497	D-ABLAPL/28866/2025	NIRAKAR DAS @ POWER VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
498	D-ABLAPL/28868/2025	ZAHID HUSSAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /282 /2025 () //	
499	D-ABLAPL/28869/2025	BASANT KUMAR CHHUALSINGH	SANJIB KUMAR BHANJADEO	KHURDA SADAR /182 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/28871/2025	BASU @ BASUDEV PRADHAN	BIRABAR GANTHIA	BALIMI /7 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/28875/2025	RAJESH NAIK @ NAYAK	AKSHAYA KUMAR SAHOO	TUMUDIBANDHA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/28880/2025	BIRANCHI BINDHANI	PRAMOD CHANDRA SEJPADA	BARIPADA TOWN /526 /2025	AOR20220001394C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/28887/2025	MANAS RANJAN RATH	SIDHARTHA SANKAR RAY (2)	RAGHUNATHPALI /437 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/28891/2025	TAPAN KUMAR PRADHAN	PRIYA RANJAN SINGH	DHENKANAL SADAR /733 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/28892/2025	ASISH RANJAN BEHERA @ ASISH KUMAR BEHERA	DIPANKAR ACHARYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/28895/2025	RISMA @ RESHMA PATEL	SAROJ KUMAR MISHRA	KANTAMAL /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/28900/2025	SATYABRATA JENA @ MANTU	SANGRAM KESHARI ROUT	GHASIPURA /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/28903/2025	SHUBHENDU KUMAR SWAIN @ SUBHRANSU SWAIN @ SUBHANSU KUMAR DASH	CHANDAN KUMAR DASH	PATTAMUNDAI RURAL PS /323 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/28904/2025	GOURANGA DAS	BIJAY KUMAR BEHERA	LAXMISAGAR P.S. /417 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/28908/2025	ABUL KHAN	PRASANT KUMAR BARIK	CHANDABALI /330 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/28910/2025	STATE OF ODISHA BIKASH KUMAR @ BIKASH SAHOO VS	GOPINATH MISHRA VS	// BANKI /203 /2025 ()	
512	D-ABLAPL/28914/2025	STATE OF ODISHA MANOJ REDDY @ KUNA REDDY VS	AMLAN SHAKTI PAUL VS	// AIRPORT /295 /2025 ()	
513	D-ABLAPL/28917/2025	STATE OF ODISHA SHRUTI PARIDA @ SRUTI VS	MANAS KUMAR CHAND VS	// LAXMISAGAR P.S. /459 /2025 ()	
514	D-ABLAPL/28918/2025	STATE OF ODISHA RAMESH KUMAR BEHERA @ LITU VS	ALOK KUMAR MOHAPATRA VS	// DARGHA BAZAR /232 /2025 ()	
515	D-ABLAPL/28919/2025	STATE OF ODISHA GOURI SANKAR TRIPATHY VS	ROHIT RANJAN RAY VS	// DELANGA /293 /2025 ()	
516	D-ABLAPL/28921/2025	STATE OF ODISHA HARIHAR PRADHAN VS	AMIT KUMAR NATH VS	// ANGUL TOWN /219 /2018 ()	
517	D-ABLAPL/28922/2025	STATE OF ODISHA NABIN PRADHAN VS	RITURANJAN CHHOTARAY VS	// JHARBANDH /101 /2025 ()	AOR20220003344C202500063
518	D-ABLAPL/28926/2025	STATE OF ODISHA RATIKANTA PATI VS	ADYASIDHI MISHRA VS	// //0 ()	
519	D-ABLAPL/28927/2025	STATE OF ODISHA KUNA SAHOO @ MANOJ KUMAR SAHOO VS	PRABIR KUMAR RAY VS	// BINJHARPUR /407 /2025 ()	AOR2023000820C202500027
520	D-ABLAPL/28929/2025	STATE OF ODISHA PAPU @ DHEERAJ SWAIN VS	SANJIT MISHRA VS	// SEA BEACH /214 /2025 ()	
521	D-ABLAPL/28934/2025	STATE OF ODISHA BIBHU PRASAD SWAIN VS	PITAMBAR PANDA VS	// CHANDRASEKHARPUR /228 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/28935/2025	KALIA @ PRATAP SUNDARA @ PRATAP KESARI SUNDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /313 /2025 () //	
523	D-ABLAPL/28936/2025	MANOJ KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /599 /2025 () //	
524	D-ABLAPL/28939/2025	BANKA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /96 /2025 () //	
525	D-ABLAPL/28940/2025	SANSKARAN BHADRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	TIRTOL /79 /2025 () //	
526	D-ABLAPL/28942/2025	MD EHASANUL @ MOHAMMAD HIRA VS STATE OF ODISHA	NETRANANDA BISWAL VS	KOIDA /152 /2025 () //	
527	D-ABLAPL/28943/2025	MANOJ KUMAR SAMANTARAY @ MANOJ SAMANTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /62 /2025 () //	
528	D-ABLAPL/28944/2025	SATYAJIT BHADRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	TIRTOL /79 /2025 () //	
529	D-ABLAPL/28945/2025	BIKRAM KUMAR JENA @ BIKRAM JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BONTH /129 /2025 () //	AOD20240000587C202500009
530	D-ABLAPL/28947/2025	SUBHAM BEHERA VS STATE OF ODISHA	PRINCEPEE RAY VS	SEA BEACH /225 /2025 () //	
531	D-ABLAPL/28948/2025	RAFIK AHMED PATEL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	DARGHA BAZAR /235 /2025 () //	
532	D-ABLAPL/28951/2025	SACHIN KUMAR MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /178 /2025 () //	
533	D-ABLAPL/28952/2025	GIRIDHARI @ PREMSAI DEHURY	CHIRANJIB ROUT	KANIHA /301 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/28954/2025	SARATHI DASH @ SARATHI DAS	SATYABRATA DASH	BANDOMUNDA /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/28955/2025	SUSHAMA BHOI @ RADHA BHOI	JULU KHANSAMA	DHENKANAL TOWN /444 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/28958/2025	SUBHASISH SAHU	SATYABRATA DASH	BANDOMUNDA /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/28959/2025	MAHENDRA PRADHAN	JYOTIRMAYA SAHOO	DIGAPAHANDI /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/28960/2025	R.HARICHARAN	RAMACHANDRA PANIGRAHY	BERHAMPUR SADAR /412 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/28961/2025	AMAN MAHALA	KOUSIK ANANDA GURU	JODA /191 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/28964/2025	R.HARICHARAN	RAMACHANDRA PANIGRAHY	BERHAMPUR SADAR /407 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/28969/2025	CHINMAYA KUMAR BEHERA	KUMAR PRAJWAL	DHARMASALA /544 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/28971/2025	JAGANNATH PARIDA	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/28972/2025	PRASANTA PAL ALIAS PRASANTA KUMAR PAL	SAPAN KUMAR PAL	//	AOD20240000545C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/28976/2025	R. HARICHARAN	RAMACHANDRA PANIGRAHY	BADABAZAR /344 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/28979/2025	STATE OF ODISHA PARTHA SARATHI DAS VS	SOUMYA JYOTI BISWAL VS	// NISCHINTAKOILI /166 /2025 ()	
546	D-ABLAPL/28980/2025	STATE OF ODISHA R. HARICHARAN VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	// BERHAMPUR SADAR /392 /2025 () //	

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MISC CASES FILED on :16/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/27191/2025 CRLMA/ /	MOHAN DAS MP	ADV.	37/2025
2	D-SAO/38271/2025 SAO/ /	PABITRA MOHAN NAYAK MP	SRIBRATA RATH	48/2025
3	D-CRLLP/28721/2025 CRLLP/ /	STATE OF ODISHA MP	SOBHAN PANIGRAHI, A.S.C.	57/2025
4	D-CRLMP/28792/2025 CRLMP/ /	JOGESH CHANDRA SUKLA MP	SATYABHUSAN DAS	204/2025
5	D-CRLMP/28962/2025 CRLMP/ /	N. DIBYA ALOK MP	BHAWANI SANKAR PANIGRAHI	205/2025
6	D-SA/384/2000 SA/384/2000	SANJUKTA ACHARYA MP	M/S.S.MISHRA	262/2025
7	D-JCRLA/55/2010 JCRLA/55/2010	SUKA MAHALIK MP	MR.RAJESH TRIPATHY	266/2025
8	D-JCRLA/55/2010 JCRLA/55/2010	SUKA MAHALIK MP	MR.RAJESH TRIPATHY	267/2025
9	D-JCRLA/21939/2024 JCRLA/128/2024	PABITRA MIRDHA MP	BIKASH CHANDRA PARIJA (A.C), BINA PANI TRIPATHY	268/2025
10	D-JCRLA/21/2014 JCRLA/21/2014	CHANDRA GOMANGO MP	SATYA NARAYAN JENA	269/2025
11	D-JCRLA/21/2014 JCRLA/21/2014	CHANDRA GOMANGO MP	SATYA NARAYAN JENA	270/2025
12	D-TRP(C)/38213/2025 TRP(C)/ /	ASHMITA MOHINI MALLICK MP	SIDDHARTH GOUTAM DAS	363/2025
13	D-TRP(C)/38387/2025 TRP(C)/ /	SUBHASHREE ROUT MP	RAGHUNATH BISWAL	364/2025
14	D-RVWPET/38321/2025 RVWPET/ /	M/S BAJRANG METALICS LTD. MP	JAGJIT SINGH CHHABRA	373/2025
15	D-RPFAM/38249/2025 RPFAM/ /	BIJAYA KUMAR NAYAK MP	JAYANTI NAIK	427/2025
16	D-RPFAM/38249/2025 RPFAM/ /	BIJAYA KUMAR NAYAK MP	JAYANTI NAIK	428/2025
17	D-RPFAM/37098/2025 RPFAM/ /	NIBEDITA MOHANTY MP	BISWANATH PATNAIK	429/2025
18	D-RPFAM/38275/2025 RPFAM/ /	DHANESWAR NAIK MP	RAJESH KUMAR MAHAPATRA	430/2025
19	D-RPFAM/38285/2025 RPFAM/ /	HARICHANDAN TRIPATHY MP	DEBASNAN DAS	431/2025
20	D-CMAPL/38498/2025 CMAPL/ /	SMARAK DASH MP	BHABANI SANKAR DAS	497/2025
21	D-MATA/38500/2025 MATA/ /	NIRUPAMA PANDA MP	ARJUNA CHARANA BEHERA	523/2025
22	D-FAO/1019/2019 FAO/1019/2019	GOURANGA CH.RANA MP		831/2025
23	D-FAO/38338/2025 FAO/ /	NILAMANI PRADHAN MP	KUNAL KUMAR SWAIN	832/2025
24	D-BLAPL/22869/2025 BLAPL/7965/2025	NIRAKAR NAYAK MP	RAJ KUMAR ROUT	954/2025
25	D-BLAPL/25311/2025 BLAPL/8939/2025	RAGHUNATH SAHU @ RAJ MP	PRASANNA KUMAR PANDA	955/2025
26	D-BLAPL/17225/2025	RAKESH SAMANTRAY @ RAKA	SOMANATH SATAPATHY	

	BLAPL/6172/2025	MP		956/2025
27	D-BLAPL/3972/2025	JAYA GHADAI		
	BLAPL/1513/2025	MP		957/2025
28	D-BLAPL/16789/2024	SATYA PRAKASH SINGH		
	BLAPL/5766/2024	MP		958/2025
29	D-BLAPL/27024/2025	KUNU PRADHAN	AMLAN SHAKTI PAUL	
	BLAPL/9405/2025	MP		959/2025
30	D-CRLREV/28828/2025	DAMODAR MURMU	PRADEEP KUMAR MOHAPATRA	
	CRLREV/ /	MP		1018/2025
31	D-CRLREV/28839/2025	SHYAM SUNDAR PATEL	SK. ZAFARULLA	
	CRLREV/ /	MP		1019/2025
32	D-CRLREV/28848/2025	SURYAKANTA NAYAK	DILLIP KUMAR RAY	
	CRLREV/673/2025	MP		1020/2025
33	D-CRLREV/26466/2025	JHADESWAR ACHARYA	DEBASNAN DAS	
	CRLREV/590/2025	MP		1021/2025
34	D-RSA/36546/2025	RURAL WORKS DIVISION,KORAPUT	SWAYAMBHU MISHRA,A.S.C	
	RSA/458/2025	MP		1344/2025
35	D-RSA/38092/2025	SOURA PANDA	C.ANAND RAO	
	RSA/ /	MP		1345/2025
36	D-RSA/35122/2025	FAGU PRADHAN	MAHESWAR MOHANTY	
	RSA/ /	MP		1346/2025
37	D-RSA/38141/2025	KAILASH CH MALIK	PRAFULLA KUMAR SAHU	
	RSA/ /	MP		1347/2025
38	D-RSA/29800/2025	GOKUL SAHU	RABINDRA KUMAR PATNAIK	
	RSA/393/2025	MP		1348/2025
39	D-RSA/38462/2025	PRAMILA SAMANTARAY	BHASKAR CHANDRA PANDA	
	RSA/ /	MP		1349/2025
40	D-CMP/1369/2018	DEVARAKONDA LEELAVATI		
	CMP/1369/2018	MP		1540/2025
41	D-CMP/33230/2025	BIPIN SETHI	RAGHUNATH DASMOHAPATRA	
	CMP/ /	MP		1541/2025
42	D-CMP/38298/2025	SUNI BEHERA	SAMARENDRA SWAIN	
	CMP/ /	MP		1542/2025
43	D-CMP/38152/2025	KISHOR KUMAR AGRAWAL @ BANKA	SARATHI JYOTI MOHANTY	
	CMP/ /	MP		1543/2025
44	D-CMP/38157/2025	DILIP KUMAR AGRAWAL @ BANKA	SARATHI JYOTI MOHANTY	
	CMP/ /	MP		1544/2025
45	D-CMP/14727/2025	KAILASH CHANDRA PANDA	SAMBIT SAMAL	
	CMP/655/2025	MP		1545/2025
46	D-CMP/14727/2025	KAILASH CHANDRA PANDA	SAMBIT SAMAL	
	CMP/655/2025	MP		1546/2025
47	D-CMP/14727/2025	KAILASH CHANDRA PANDA	SAMBIT SAMAL	
	CMP/655/2025	MP		1547/2025
48	D-CMP/38391/2025	PREMANANDA HATI	GOPINATH MISHRA	
	CMP/ /	MP		1548/2025
49	D-CMP/38403/2025	JASODA PRADHAN	JULU KHANSAMA	
	CMP/ /	MP		1549/2025
50	D-CMP/38451/2025	RAIKIA GRAM PANCHAYAT,KANDHAMAR	RABINDRA KUMAR PATNAIK	
	CMP/ /	MP		1550/2025
51	D-CMP/38477/2025	AMITA PRADHAN	DIPTI RANJAN SWAIN	
	CMP/ /	MP		1551/2025
52	D-CMP/38483/2025	MENAKA RATH @ MENAKA RATHA	RAJESH RANJAN SAHOO	
	CMP/ /	MP		1552/2025
53	D-ABLAPL/25415/2025	BHIMASEN BEHERA		
	ABLAPL/10039/2025	MP		1729/2025
54	D-ABLAPL/26539/2025	RAJEEV KUMAR PARAMANIK	JANMEJAYA KATIKIA	
	ABLAPL/10298/2025	MP		1730/2025
55	D-ABLAPL/25516/2025	LINGARAJ JENA		
	ABLAPL/10049/2025	MP		1731/2025
56	D-ABLAPL/32404/2024	BIKASH BEHERA	PRIYARANJA SWAIN	
	ABLAPL/12799/2024	MP		1732/2025
57	D-ABLAPL/22193/2025	MITHUN KUMAR PRADHAN		
	ABLAPL/8824/2025	MP		1733/2025

58	D-ABLAPL/19201/2025 ABLAPL/7605/2025	RAJAT KUMAR MAHALIK @ JITU MAHALIK MP		1734/2025
59	D-ABLAPL/12626/2025 ABLAPL/4901/2025	PADMALOCHAN BISWAL MP		1735/2025
60	D-MACA/38188/2025 MACA/ /	R. RAMAHARI BEHERA MP	PRADEEP KUMAR MISHRA	2268/2025
61	D-MACA/38215/2025 MACA/ /	DILLIP KUMAR MALIK MP	PRADEEP KUMAR MISHRA	2269/2025
62	D-MACA/38232/2025 MACA/ /	THE D.M, M/S. ORIENTAL GENERAL INSURANCE CO. LTD., MP	CUTTACK	2270/2025
63	D-MACA/36065/2025 MACA/ /	NARIONAL INSURANCE CO. LTD., MP	KHURDA	2271/2025
64	D-MACA/38283/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., MP	CUTTACK	2272/2025
65	D-CRLA/417/2019 CRLA/417/2019	SANTOSH BISWAL MP	BAIBASWATA PANIGRAHI MR.	PULAKESH MOHANTY 2565/2025
66	D-CRLA/560/2022 CRLA/560/2022	ANANDA ROUT MP	AKHAYA BISWAL	2566/2025
67	D-CRLA/28885/2025 CRLA/ /	CHITARANJAN MAHANTA @ CHITTARANJAN PARTHA SARATHI DAS MP		2567/2025
68	D-CRLA/28885/2025 CRLA/ /	CHITARANJAN MAHANTA @ CHITTARANJAN PARTHA SARATHI DAS MP		2568/2025
69	D-CRLA/28898/2025 CRLA/ /	MIKU @ SOUMYA RANJAN LENKA MP	RAMESH CHANDRA SWAIN	2569/2025
70	D-CRLA/28898/2025 CRLA/ /	MIKU @ SOUMYA RANJAN LENKA MP	RAMESH CHANDRA SWAIN	2570/2025
71	D-CRLA/28584/2024 CRLA/936/2024	BABULU @ BABULA DEHURY MP	M/s JUGALA KISHORE PANDA, B. KARNA, A.K. DASH, S.S.DASH, M.M.	2571/2025
72	D-CRLMC/28787/2025 CRLMC/ /	SHIBAPRASAD BISHI @ MILU MP	AMITAV TRIPATHY	2625/2025
73	D-CRLMC/28715/2025 CRLMC/ /	SUBHAKANTA BEHURA MP	BISWARANJAN DALAI	2626/2025
74	D-CRLMC/28766/2025 CRLMC/ /	TARANISEN PATTNAIK MP	DEVASHIS PANDA	2627/2025
75	D-CRLMC/28817/2025 CRLMC/ /	JUNED IQBAL SHEKHANI MP	DHIRENDRA KUMAR MOHAPATRA	2628/2025
76	D-CRLMC/28822/2025 CRLMC/ /	BINOD SHARMA MP	SOMANATH NANDA	2629/2025
77	D-CRLMC/28831/2025 CRLMC/ /	ABANI KUMAR PALEI MP	KARUNAKAR GAYA	2630/2025
78	D-CRLMC/28838/2025 CRLMC/ /	PURNA CHANDRA PATRA MP	BIBHU PRASAD DAS	2631/2025
79	D-CRLMC/28843/2025 CRLMC/ /	JAYANTA DEHURY MP	AMIT KUMAR NATH	2632/2025
80	D-CRLMC/28846/2025 CRLMC/ /	PURNA CHANDRA PATRA MP	BIBHU PRASAD DAS	2633/2025
81	D-CRLMC/28850/2025 CRLMC/ /	PURNA CHANDRA PATRA MP	BIBHU PRASAD DAS	2634/2025
82	D-CRLMC/27699/2025 CRLMC/3643/2025	SWADHIN SAHU MP		2635/2025
83	D-CRLMC/28867/2025 CRLMC/ /	SANTOSH SAHU MP	JNYANANANDA PANDA	2636/2025
84	D-CRLMC/28864/2025 CRLMC/ /	SALIL KUMAR NAG MP	JAYADEBA BEHERA	2637/2025
85	D-CRLMC/28874/2025 CRLMC/ /	TUNA BARIK MP	AMITAV TRIPATHY	2638/2025
86	D-CRLMC/8928/2025 CRLMC/1234/2025	KRUSHNA CHANDRA BEHERA MP	BASUDEV PUJARI	2639/2025
87	D-CRLMC/28894/2025 CRLMC/ /	BANITA SAHU MP	ARUN KUMAR DASH	2640/2025
88	D-CRLMC/28896/2025 CRLMC/ /	BHARAT PRADHAN MP	DEBA KUMAR RATH	2641/2025
89	D-CRLMC/28881/2025	LAXMINARAYAN DEEPAK RANJAN DAS	ARUN KUMAR BEHERA	

	CRLMC/ /	MP		2642/2025
90	D-CRLMC/28906/2025	RAMYA RANJAN PARIDA	ANJAN KUMAR BISWAL	
	CRLMC/ /	MP		2643/2025
91	D-CRLMC/28912/2025	GIRISH CHANDRA BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2644/2025
92	D-CRLMC/28916/2025	MADAN MOHAN SAHOO	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		2645/2025
93	D-CRLMC/28931/2025	KALU CHARAN PALLEYI	PURNA CHANDRA DAS	
	CRLMC/ /	MP		2646/2025
94	D-CRLMC/28937/2025	VINAY KUMAR RAY	PURNA CHANDRA DAS	
	CRLMC/ /	MP		2647/2025
95	D-CRLMC/28950/2025	SEELA SATYANARAYANA	SRIKANATA KUMAR SETHY	
	CRLMC/ /	MP		2648/2025
96	D-CRLMC/28978/2025	GOLAK PRASAD MOHAPATRA	SIBA RANJAN POLAI	
	CRLMC/ /	MP		2648/2025
97	D-CRLMC/28983/2025	RANJAN KUMAR NAYAK	TUSAR KUMAR MISHRA	
	CRLMC/ /	MP		2649/2025
98	D-WA/38259/2025	DR. SWADHEENA PATRO	BIJAYA KUMAR BEHERA 1	
	WA/ /	MP		3915/2025
99	D-WA/38395/2025	RAM PRAKASH NAIK	TIRTH KUMAR SAHU	
	WA/ /	MP		3916/2025
100	D-WA/38395/2025	RAM PRAKASH NAIK	TIRTH KUMAR SAHU	
	WA/ /	MP		3917/2025
101	D-WA/25606/2024	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	DEBIDUTTA MOHAPATRA	
	WA/1671/2024	MP		3918/2025
102	D-WA/25606/2024	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	DEBIDUTTA MOHAPATRA	
	WA/1671/2024	MP		3919/2025
103	D-WP(C)/37783/2025	PURNACHANDRA NAYAK	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		16343/2025
104	D-WP(C)/37785/2025	BHIKARI DAS	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		16344/2025
105	D-WP(C)/38171/2025	RIYANKA JENA	ANUPAM RATH	
	WP(C)/26006/2025	MP		16345/2025
106	D-WP(C)/37787/2025	MANORANJAN DAS	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		16346/2025
107	D-WP(C)/37788/2025	GITU RANJAN SWAIN	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		16347/2025
108	D-WP(C)/38033/2025	PRIYABARTA DEBATA	AKSHAYA KUMAR BEHERA	
	WP(C)/ /	MP		16348/2025
109	D-WP(C)/38172/2025	BALAJI MOHANTY	BISWAJIT MOHAPATRA	
	WP(C)/ /	MP		16349/2025
110	D-WP(C)/38173/2025	KASTURBA MAHASANGHA, KODABARUA	AKSHAYA KUMAR BEHERA	
	WP(C)/26083/2025	MP		16350/2025
111	D-WP(C)/37789/2025	TOFAN KUMAR BISHOI	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		16351/2025
112	D-WP(C)/32632/2021	JYOTI PRAKASH RANA	SAILABALA JENA	
	WP(C)/32632/2021	MP		16352/2025
113	D-WP(C)/37790/2025	BATUNA SWAIN	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		16353/2025
114	D-WP(C)/36057/2025	SARITA GOCHHAYAT	ANKITA MUKHERJI	
	WP(C)/25337/2025	MP		16354/2025
115	D-WP(C)/37897/2025	CHANDRAMANI SAHOO	PITAMBAR BEHERA	
	WP(C)/ /	MP		16355/2025
116	D-WP(C)/38184/2025	RANJIT KUMAR DAS	GYANENDRA CHANDRA SWAIN	
	WP(C)/26077/2025	MP		16356/2025
117	D-WP(C)/1094/2025	BISWAJIT RATH	A.G.A.	
	WP(C)/1413/2025	MP		16357/2025
118	D-WP(C)/34930/2025	DIPAK KUMAR PARIDA	NIRANJAN BISWAL	
	WP(C)/24245/2025	MP		16358/2025
119	D-WP(C)/38187/2025	BHAVIKA GANDHI	MUKESH PANDA	
	WP(C)/ /	MP		16359/2025
120	D-WP(C)/38189/2025	PURUNABASANTA GRAM PANACHAYAT	AKSHAYA KUMAR BEHERA	
	WP(C)/ /	MP		16360/2025

121	D-WP(C)/38190/2025 WP(C)/ /	SRIJUNG GRAM PANCHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16361/2025
122	D-WP(C)/38191/2025 WP(C)/ /	PABITRA MOHAN GHADEI MP	ARUN KUMAR PATRA	16362/2025
123	D-WP(C)/38192/2025 WP(C)/ /	BHIMPURA GRAM PANCHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16363/2025
124	D-WP(C)/38193/2025 WP(C)/ /	JAYASOLE GRAM PANACHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16364/2025
125	D-WP(C)/38195/2025 WP(C)/ /	TENDULDA GRAM PANCHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16365/2025
126	D-WP(C)/38196/2025 WP(C)/ /	TANRA GRAM PANACHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16366/2025
127	D-WP(C)/38198/2025 WP(C)/ /	VAISHNOVI DEVI GRAM PANCHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16367/2025
128	D-WP(C)/37905/2025 WP(C)/ /	CHAKRADHARARASAD GRAM PANCHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16368/2025
129	D-WP(C)/38202/2025 WP(C)/ /	DIBYAJYOTI GRAM PANCHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16369/2025
130	D-WP(C)/38201/2025 WP(C)/ /	GUALIPUR GRAM PANACHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16370/2025
131	D-WP(C)/13621/2015 WP(C)/13621/2015	SUKO@CHARI ORAM MP	M/S.MANAS CHAND	16371/2025
132	D-WP(C)/38203/2025 WP(C)/ /	SADEIPUR GRAM PANCHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16372/2025
133	D-WP(C)/9363/2025 WP(C)/6822/2025	RAJESH KUMAR AGARWALA MP	PRABIN DAS	16373/2025
134	D-WP(C)/37906/2025 WP(C)/ /	KISHORE PRASAD PANCHAYAT STARIYA SANGHA MP		16374/2025
135	D-WP(C)/38204/2025 WP(C)/ /	M/S SPARK INDIA, ANGUL MP	MADHAB LAL AGARWAL	16375/2025
136	D-WP(C)/38205/2025 WP(C)/ /	PURANAODAPADA GRAM PANACHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16376/2025
137	D-WP(C)/38206/2025 WP(C)/ /	JAGANNATHPUR GRAM PANCHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16377/2025
138	D-WP(C)/38208/2025 WP(C)/ /	DHARADHARPUR GRAM PANACHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16378/2025
139	D-WP(C)/38210/2025 WP(C)/ /	ADHEIKUL GRAM PANCHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16379/2025
140	D-WP(C)/37908/2025 WP(C)/ /	BUDAPADA PACHAYAT STARIYA SANGHA MP		16380/2025
141	D-WP(C)/28955/2025 WP(C)/20371/2025	MOTILAL RAY MP	GOURI SHANKAR NANDA	16381/2025
142	D-WP(C)/38211/2025 WP(C)/ /	REDHUA GRAM PANACHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16382/2025
143	D-WP(C)/31172/2025 WP(C)/21865/2025	SUDHANSU SEKHAR NAYAK MP		16383/2025
144	D-WP(C)/38216/2025 WP(C)/ /	BARAGOLA GRAM PANACHAYAT LEVEL FEDERATION BUSINESS MOHANTY MP		16384/2025
145	D-WP(C)/27041/2023 WP(C)/27041/2023	RAM CHANDRA SWAMI CHARITABLE TRUST MP		16385/2025
146	D-WP(C)/37909/2025 WP(C)/ /	MAA SARBAMANGALA MAHASANGHA MP	RAJIV KUMAR MAHANTA	16386/2025
147	D-WP(C)/38220/2025 WP(C)/ /	KALOPALA GRAMA PANCHAYAT STARIYA SANGHA MP		16387/2025
148	D-WP(C)/37910/2025 WP(C)/ /	GRAM PANCHAYAT STARIYA SANGHA MP	RAJIV KUMAR MAHANTA	16388/2025
149	D-WP(C)/38077/2025 WP(C)/ /	AMAR KUMAR PATRA MP	ARUN KUMAR BEHERA	16389/2025
150	D-WP(C)/38222/2025 WP(C)/ /	NANDOL GRAM PANCHAYAT STARIYA SANGHA MP		16390/2025
151	D-WP(C)/38223/2025 WP(C)/ /	CHINGEDISAR GRAM PANCHAYAT STARIYA SANGHA MP		16391/2025
152	D-WP(C)/38224/2025	KALIAKUNDAL GRAMA PANCHAYAT STARIYA SANGHA MP		16392/2025

	WP(C)/ /	MP		16392/2025
153	D-WP(C)/3262/2025	THE SUB-DIVISIONAL OFFICER, JALESWAR	RAJESWAR TPNODL, BALASORE	
	WP(C)/2803/2025	MP		16393/2025
154	D-WP(C)/38225/2025	TALAMALA GRAM PANCHAYAT STARIYA	DR. PRASANT KUMAR MISHRA	LAMALA, KALAHANDI
	WP(C)/ /	MP		16394/2025
155	D-WP(C)/38227/2025	TALAJARING GRAMA PANCHAYAT STARD	DR. PRASANT KUMAR MISHRA	NANDOL, KALAHANDI
	WP(C)/ /	MP		16395/2025
156	D-WP(C)/38226/2025	OSTIA GRAM PANACHAYAT STARIYA SA	DR. PRASANT KUMAR MISHRA	
	WP(C)/ /	MP		16396/2025
157	D-WP(C)/38229/2025	BUDAGUDA PANCHAYAT STARIYA, MAH	DR. PRASANT KUMAR MISHRA	
	WP(C)/ /	MP		16397/2025
158	D-WP(C)/50977/2024	SASMITA PATRO		
	WP(C)/31222/2024	MP		16398/2025
159	D-WP(C)/38231/2025	ANUARY GRAM PANCHAYAT STARIYA SA	DR. PRASANT KUMAR MISHRA	
	WP(C)/ /	MP		16399/2025
160	D-WP(C)/50384/2024	JAYANTI JENA		
	WP(C)/30620/2024	MP		16401/2025
161	D-WP(C)/50384/2024	JAYANTI JENA		
	WP(C)/30620/2024	MP		16402/2025
162	D-WP(C)/37915/2025	MAHABIR G.P.L.F. GOLAGAON	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16403/2025
163	D-WP(C)/50384/2024	JAYANTI JENA	AMIT PRASAD BOSE	
	WP(C)/30620/2024	MP		16403/2025
164	D-WP(C)/38240/2025	BAIDESWAR GRAM PANCHAYAT STARIYA	DR. PRASANT KUMAR MISHRA	
	WP(C)/ /	MP		16404/2025
165	D-WP(C)/38253/2025	CHITTARANJAN TRIPATHY	ARNAV BEHERA	
	WP(C)/26087/2025	MP		16405/2025
166	D-WP(C)/38254/2025	MAJHIGUDA PANCHAYAT STARIYA MAH	DR. PRASANT KUMAR MISHRA	
	WP(C)/ /	MP		16406/2025
167	D-WP(C)/38255/2025	BRAMHAPURA GRAM PANCHAYAT STARD	DR. PRASANT KUMAR MISHRA	
	WP(C)/ /	MP		16407/2025
168	D-WP(C)/34322/2025	BHAKTA BANDHU ROHIDAS	BHOJRAJ SETH	
	WP(C)/23991/2025	MP		16408/2025
169	D-WP(C)/22856/2024	NIKI AGRAWAL	BHOJARAJ SETH	
	WP(C)/13528/2024	MP		16409/2025
170	D-WP(C)/37918/2025	M/S KRISHNA FLYASH BRICKS	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		16410/2025
171	D-WP(C)/21010/2014	GUNDUGOLA SADASHIVA	M/S.GOUTAM KU.ACHARYA	
	WP(C)/21010/2014	MP		16411/2025
172	D-WP(C)/21010/2014	GUNDUGOLA SADASHIVA	M/S.GOUTAM KU.ACHARYA	
	WP(C)/21010/2014	MP		16412/2025
173	D-WP(C)/38261/2025	KHUNTUNI GRAM PANCHAYAT STARIYA	SUNDEEP PAUTTACK	
	WP(C)/ /	MP		16413/2025
174	D-WP(C)/38264/2025	BIRIBADI GRAM PANCHAYAT ANCHALIK	ANURAG SINGHA, KHURDA	
	WP(C)/ /	MP		16414/2025
175	D-WP(C)/38265/2025	SABITA SUTRADHAR	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		16415/2025
176	D-WP(C)/38267/2025	NEHA AGRAWAL	JAYASANKAR MISHRA	
	WP(C)/ /	MP		16416/2025
177	D-WP(C)/38268/2025	RAJU KUMAR	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		16417/2025
178	D-WP(C)/37996/2025	M/S SCR NIRMAN PRIVATE LIMITED	MANAS RANJAN BAUG	
	WP(C)/26085/2025	MP		16418/2025
179	D-WP(C)/37996/2025	M/S SCR NIRMAN PRIVATE LIMITED	MANAS RANJAN BAUG	
	WP(C)/26085/2025	MP		16419/2025
180	D-WP(C)/38272/2025	PRAMOD KUMAR PRADHAN	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		16420/2025
181	D-WP(C)/33691/2025	KHIROD KUMAR PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/23322/2025	MP		16421/2025
182	D-WP(C)/27132/2025	BIGYAN MIHIR ROUT	DEBASNAN DAS	
	WP(C)/20006/2025	MP		16422/2025
183	D-WP(C)/38273/2025	SABITARANI JENA	SANTOSH KUMAR DWIVEDY	
	WP(C)/ /	MP		16423/2025

184	D-WP(C)/14480/2024 WP(C)/8800/2024	BIRENDRA HOTELS AND BANQUETS PVT PRADIP CHANDRA NAYAK MP	16424/2025
185	D-WP(C)/38277/2025 WP(C)/ /	ROSHAN ENTERPRISE, WEST BENGAL JAGAJIT PANDA MP	16425/2025
186	D-WP(C)/38276/2025 WP(C)/ /	BIDYADHARPUR GRAM PANCHAYAT LEVEL FEDERATION PRADIP PANDIT SINGHPUR MP	16426/2025
187	D-WP(C)/38279/2025 WP(C)/ /	MANAGING COMMITTEE OF BIPRA CHAR PRADIP KUMAR SINGH SCHOOL, GANJAM MP	16427/2025
188	D-WP(C)/27132/2025 WP(C)/20006/2025	BIGYAN MIHIR ROUT DEBASNAN DAS, DINESH KUMAR PANDA MP	16428/2025
189	D-WP(C)/38281/2025 WP(C)/ /	CHARAN SEBAK SATPATHY KUNAL KUMAR SWAIN MP	16429/2025
190	D-WP(C)/38282/2025 WP(C)/ /	USUMA GRAM PANCHAYAT LEVEL FEDERATION PRADIP KUMAR PANDEY MP	16431/2025
191	D-WP(C)/38109/2025 WP(C)/ /	JYOTSNARANI SETHI ASHOK KUMAR MOHAPATRA MP	16432/2025
192	D-WP(C)/38286/2025 WP(C)/ /	LABANATIRTHA CLUSTER GROUP, KHANGOPAD PRADIP KUMAR MOHANTY MP	16433/2025
193	D-WP(C)/38289/2025 WP(C)/ /	JAGANNATHPUR GRAM PANCHAYAT STARIYA PRADIP KUMAR MISHRA, CUTTACK MP	16434/2025
194	D-WP(C)/38288/2025 WP(C)/ /	PAIKARAPUR GRAM PANCHAYAT LEVEL FEDERATION PRADIP KUMAR PANDEY MP	16435/2025
195	D-WP(C)/38290/2025 WP(C)/ /	CHASAKHANDA GRM PANCHAYAT LEVEL FEDERATION PRADIP KUMAR MOHANTY BALESWAR MP	16436/2025
196	D-WP(C)/38291/2025 WP(C)/ /	TARIKUNDA GRAM PANCHAYAT LEVEL FEDERATION PRADIP KUMAR PANDIT SINGHPUR MP	16437/2025
197	D-WP(C)/38294/2025 WP(C)/ /	KALIPOI GRAM PANCHAYAT STARIYA, PRADIP KUMAR ANANTA KUMAR MISHRA, CUTTACK MP	16438/2025
198	D-WP(C)/38293/2025 WP(C)/ /	BADAPAL GRAM PANCHAYAT LEVEL FEDERATION PRADIP KUMAR MOHANTY BALESWAR MP	16439/2025
199	D-WP(C)/38292/2025 WP(C)/ /	M/S NIRMAN ENGINEERING, JHARSUGUD MADHAB LAL AGARWAL MP	16440/2025
200	D-WP(C)/38296/2025 WP(C)/ /	NUAPADHI GRAM PANCHAYT LEVEL FEDERATION PRADIP KUMAR MOHANTY MP	16441/2025
201	D-WP(C)/38297/2025 WP(C)/ /	KULSINGH GRAM PANCHAYAT STARIYA PRADIP KUMAR ANANTA KUMAR MISHRA MP	16442/2025
202	D-WP(C)/38295/2025 WP(C)/ /	JALESWARPUR GRAM PANCHAYAT LEVEL FEDERATION PRADIP KUMAR PANDEY MP	16443/2025
203	D-WP(C)/38299/2025 WP(C)/ /	MAHARAJPUR GRAM PANCHAYAT LEVEL FEDERATION PRADIP KUMAR MOHANTY MP	16444/2025
204	D-WP(C)/38300/2025 WP(C)/ /	BAGSOLA PANCHAYAT MAHA SANGHA, PRADIP KUMAR ANANTA KUMAR MISHRA MP	16445/2025
205	D-WP(C)/38302/2025 WP(C)/ /	M/S NIRMAN ENGINEERING, JHARSUGUD MADHAB LAL AGARWAL MP	16446/2025
206	D-WP(C)/38301/2025 WP(C)/ /	RAGHUNATHPUR GRAM PANCHAYAT LEVEL FEDERATION PRADIP KUMAR PANDIT SINGHPUR MP	16447/2025
207	D-WP(C)/38304/2025 WP(C)/ /	KHARID MUKHURA GRAM PANCHAYAT LEVEL FEDERATION PRADIP KUMAR MOHANTY MP	16448/2025
208	D-WP(C)/38305/2025 WP(C)/ /	KALAPATHAR GRAM PANCHAYAT STARIYA PRADIP KUMAR ANANTA KUMAR MISHRA, CUTTACK MP	16449/2025
209	D-WP(C)/38307/2025 WP(C)/ /	JAGANNATHPUR PANCHAYAT STARIYA PRADIP KUMAR ANANTA KUMAR MISHRA MP	16450/2025
210	D-WP(C)/38308/2025 WP(C)/ /	PUTASINGH GRAM PANCHAYAT MAHA SANGHA, PRADIP KUMAR ANANTA KUMAR MISHRA MP	16451/2025
211	D-WP(C)/12688/2018 WP(C)/12688/2018	ODISHA GRAMYA BANK, BALAKATI BRANCH TANMAY MISHRA, J.SAHOO, S.DASM/S.HEMANTA KUMAR MISHRA MP	16452/2025
212	D-WP(C)/38309/2025 WP(C)/ /	SUVOJIT DAS RAKESH SHARMA MP	16453/2025
213	D-WP(C)/38310/2025 WP(C)/ /	DULPAL G.P. MAHILA MAHASANGHA, PRADIP KUMAR ANANTA KUMAR MISHRA MP	16454/2025
214	D-WP(C)/38311/2025 WP(C)/ /	BHRAMABABAR DAS MAHESWAR MOHANTY MP	16455/2025
215	D-WP(C)/38113/2025	TARA PRASANNA MOHAPATRA DEBI PRASAD DHALSAMANTA	

216	WP(C)/ / D-WP(C)/38316/2025	MP UNION OF INDIA		GOPAL KRISHNA NAYAK	16456/2025
217	WP(C)/ / D-WP(C)/38819/2024	MP M/S BHAGWATI PROJECTS, SUNDERGARH		HASWAT KUMAR ACHARYA	16457/2025
218	WP(C)/22592/2024 D-WP(C)/38328/2025	MP KENDUPALLI GRAM PANCHAYAT STARIYA		DR. PRASANTA KUMAR MISHRA	16458/2025
219	WP(C)/ / D-WP(C)/38329/2025	MP DASABHUJA ANCHALIKA MAHASANGHAR		RAMACHANDRA JENA	16459/2025
220	WP(C)/ / D-WP(C)/38332/2025	MP GADIYA KHOLA PANCHAYAT MAHA SANGHA		DEBIPRASANTA KUMAR MISHRA	16460/2025
221	WP(C)/ / D-WP(C)/38334/2025	MP MAHASHAKTI NARI SANGHA, BALASORER		RAMA CHANDRA JENA	16461/2025
222	WP(C)/ / D-WP(C)/38115/2025	MP M/S NIRAKAR SECURITY AND CONSULTANCY		SERAJEBOY CHODHURY	16462/2025
223	WP(C)/ / D-WP(C)/38337/2025	MP CHINNAASAR GRAM PANCHAYT STARIYA		DR. PRASANTA KUMAR MISHRA	16463/2025
224	WP(C)/ / D-WP(C)/38339/2025	MP JALESWARPUR GRAMA PANCHAYAT STARIYA		MAHENDRA BAENSORE	16464/2025
225	WP(C)/ / D-WP(C)/38340/2025	MP MATRUSHAKTI BLOCK LEVEL FEDERATION		MAHESWAR CUMBALPUR	16465/2025
226	WP(C)/ / D-WP(C)/38342/2025	MP MARAMA PANCHAYAT STARIYA MAHASANGHA		DR. PRASANTA KUMAR MISHRA	16466/2025
227	WP(C)/ / D-WP(C)/38345/2025	MP MAYURBHANJ SHAKTI SANGHA, KAPTIPADA		SUBHODRABROUNTRAY	16467/2025
228	WP(C)/ / D-WP(C)/38343/2025	MP JUDHISTHIR BHATRA @ JUJESTHI		DHANANJAYA MUND	16468/2025
229	WP(C)/ / D-WP(C)/38347/2025	MP SIRIJHOLI GRAMA PANCHAYAT STARIYA		DR. PRASANTA KUMAR MISHRA	16469/2025
230	WP(C)/ / D-WP(C)/38348/2025	MP BLOCK LEVEL S.H.G. MAHASANGHA NAKSUBHADRA		BLOCK STHARIYA	16470/2025
231	WP(C)/11294/2025 D-WP(C)/16618/2025	MP NALINI PRABHA PATRA		SHASHI BHUSAN JENA	16471/2025
232	WP(C)/ / D-WP(C)/38352/2025	MP TITIMIRI PANCHAYAT STARIYA MAHA SANGHA		DR. PRASANTA KUMAR MISHRA	16472/2025
233	WP(C)/11294/2025 D-WP(C)/16618/2025	MP NALINI PRABHA PATRA		SHASHI BHUSAN JENA	16473/2025
234	WP(C)/14644/2025 D-WP(C)/20727/2025	MP PRASANNA KUMAR SATAPATHY		PRAVASH CHANDRA MAHAPATRA	16474/2025
235	WP(C)/ / D-WP(C)/38354/2025	MP S.H.G. MAHASANGHA, JUJOMURA, SAMBALPUR		SUBHADUTTA ROUSTRAY	16475/2025
236	WP(C)/ / D-WP(C)/38355/2025	MP GYANA RANJAN BEHERA		ANUP KUMAR PATTNAIK	16476/2025
237	WP(C)/10721/2025 D-WP(C)/15667/2025	MP RASMITA ROUT		SAROJ KUMAR PADHY	16477/2025
238	WP(C)/ / D-WP(C)/38356/2025	MP KIAPALLA GRAM PANCHAYAT STARIYA		DR. PRASANTA KUMAR MISHRA	16478/2025
239	WP(C)/ / D-WP(C)/38358/2025	MP BLOCK STHARIYA MAHASANGHA (R.F.), SAMBALPUR		DR. PRASANTA KUMAR MISHRA	16479/2025
240	WP(C)/10721/2025 D-WP(C)/15667/2025	MP RASMITA ROUT		SAROJ KUMAR PADHY	16480/2025
241	WP(C)/ / D-WP(C)/38117/2025	MP ASHOK KUMAR GUPTA		KAJAL SAHOO	16481/2025
242	WP(C)/ / D-WP(C)/38360/2025	MP GOTALOPODAR PANCHAYAT STARIYA		DR. PRASANTA KUMAR MISHRA	16482/2025
243	WP(C)/24536/2021 D-WP(C)/24536/2021	MP SUDAM NAYAK		N.P.PARIJA	16483/2025
244	WP(C)/24536/2021 D-WP(C)/24536/2021	MP SUDAM NAYAK		N.P.PARIJA	16484/2025
245	WP(C)/ / D-WP(C)/38364/2025	MP PUJARIGUDA PANCHAYAT STARIYA, SAMBALPUR		DR. PRASANTA KUMAR MISHRA	16485/2025
246	WP(C)/ / D-WP(C)/38119/2025	MP PRASANT KUMAR BAYARI		PRADEEP KUMAR DAS	16486/2025
		MP			16487/2025

247	D-WP(C)/38368/2025 WP(C)/ /	EMANUHE PANCHAYAT STRIYA MAHASANGHA, BLOCK LEVEL MP	ANURAG KUMAR MISHRA	16488/2025
248	D-WP(C)/38367/2025 WP(C)/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	16489/2025
249	D-WP(C)/38370/2025 WP(C)/ /	GAYATRI PANCHAYAT SAMITI MAHASANGHA, BLOCK LEVEL MP	DEEPA SANYAL KUMAR MISHRA	16490/2025
250	D-WP(C)/25742/2025 WP(C)/18632/2025	SUDHAKAR BHOL MP	ANSHURAM MISHRA	16491/2025
251	D-WP(C)/38372/2025 WP(C)/ /	PUJARIGUDA PANCHAYAT STARIYA MAHASANGHA, BLOCK LEVEL MP	DR. PRASANTA KUMAR MISHRA	16492/2025
252	D-WP(C)/38121/2025 WP(C)/ /	SHIBA JYOTI GRAM PANCHAYAT LEVEL MP	PRADIP KUMAR DAS	16493/2025
253	D-WP(C)/16735/2025 WP(C)/11182/2025	PRATIMA PATRA MP	SUKANTA KUMAR DALAI	16494/2025
254	D-WP(C)/38380/2025 WP(C)/ /	BHIMPUR PANCHAYAT STARIYA MAHASANGHA, BLOCK LEVEL MP	DR. PRASANTA KUMAR MISHRA	16495/2025
255	D-WP(C)/38383/2025 WP(C)/ /	SAGADA GRAM PANCHAYAT STARIYA MAHASANGHA, BLOCK LEVEL MP	DR. PRASANTA KUMAR MISHRA	16496/2025
256	D-WP(C)/38124/2025 WP(C)/ /	NIRUPAMA PATNAIK MP	RAJJEET ROY	16497/2025
257	D-WP(C)/38389/2025 WP(C)/ /	PANCHO STARIYA MAHASANGHA, RAYACHANDA, BLOCK LEVEL MP	DR. PRASANTA KUMAR MISHRA	16498/2025
258	D-WP(C)/11973/2024 WP(C)/7095/2024	GOPABANDHU CHOUDHURY MP	BIBEKANANDA BHUYAN	16499/2025
259	D-WP(C)/21461/2025 WP(C)/15166/2025	JAYANTA KUMAR MAITRA MP	TRILOCHAN PANIGRAHI	16500/2025
260	D-WP(C)/38125/2025 WP(C)/ /	PURUSOTTAM RANA MP	AKSHAYA KUMAR SAHOO	16501/2025
261	D-WP(C)/34362/2025 WP(C)/24034/2025	HARIHAR MARTHA MP		16502/2025
262	D-WP(C)/38401/2025 WP(C)/ /	BHRAMARBAR SAHU MP	PURNA CHANDRA DAS	16503/2025
263	D-WP(C)/38408/2025 WP(C)/ /	PADMA JAGARANGA MP	LAXMIKANTA MOHANTY	16504/2025
264	D-WP(C)/38416/2025 WP(C)/ /	M/S. RIDA INFRA PRIVATE LTD., KHURDA MP	DAPRABIN DAS	16505/2025
265	D-WP(C)/37709/2025 WP(C)/ /	BJEM PARENTS ASSOCIATION, KHORDHA MP	AMIYA KUMAR MOHANTY	16506/2025
266	D-WP(C)/38424/2025 WP(C)/ /	M/S KALINGA ENTERPRISES, KEONJHAR MP	MANORANJAN MISHRA	16507/2025
267	D-WP(C)/38430/2025 WP(C)/ /	M/S AJAY KUMAR MOHANTY, KEONJHAR MP	MANORANJAN MISHRA	16508/2025
268	D-WP(C)/27374/2025 WP(C)/19715/2025	REBATI JENA MP		16509/2025
269	D-WP(C)/38435/2025 WP(C)/ /	KARAPA PANCHAYAT STARIYA MAHASANGHA, BLOCK LEVEL MP	DR. PRASANTA KUMAR MISHRA	16510/2025
270	D-WP(C)/38440/2025 WP(C)/ /	SRIRAM HOSPITAL, GANJAM MP	ADISHA MOHANTY	16511/2025
271	D-WP(C)/38442/2025 WP(C)/ /	DERIGAON GRAM PANCHAYAT STARIYA MAHASANGHA, BLOCK LEVEL MP	DR. PRASANTA KUMAR MISHRA	16512/2025
272	D-WP(C)/38445/2025 WP(C)/ /	JAGRUTI MAHASANGHA, BLOCK LEVEL MP	DR. PRASANTA KUMAR MISHRA	16513/2025
273	D-WP(C)/38449/2025 WP(C)/ /	PUINCHA GRAM PANCHAYAT STARIYA MAHASANGHA, BLOCK LEVEL MP	DR. PRASANTA KUMAR MISHRA	16514/2025
274	D-WP(C)/38453/2025 WP(C)/ /	SINGHABRAMHAPUR GRAMA PANCHAYAT LEVEL MP	ANIL KUMAR SINGH DEBANTA, PURI	16515/2025
275	D-WP(C)/38457/2025 WP(C)/ /	RANI LAXMIBAI ANCHALIKA MANCHA, BERHAMPUR MP	PRADIP KUMAR DEBAPARA	16516/2025
276	D-WP(C)/38458/2025 WP(C)/ /	PUBASASAN GRAMA PANCHAYAT LEVEL MP	ANIL KUMAR SINGH DEBANTA, PURI	16517/2025
277	D-WP(C)/38461/2025 WP(C)/ /	JAYRAJGURU ANCHALIKA MANCHA, BERHAMPUR MP	PRADIP KUMAR DEBAPARA	16518/2025
278	D-WP(C)/38460/2025	AKHUSING GRAM PANCHAYAT STARIYA MAHASANGHA, BLOCK LEVEL	DR. PRASANTA KUMAR MISHRA	

	WP(C)/ /	MP		16519/2025
279	D-WP(C)/38174/2025	SUNAYANA GRAM PANCHAYAT LEVEL FEDERAL	ANANT KUMAR BISWAL	
	WP(C)/ /	MP		16520/2025
280	D-WP(C)/38463/2025	TAPASYA MAHASANGHA GRAM PANCHAYAT	DR. PRASANTHA KUMAR MISHRA	
	WP(C)/ /	MP		16521/2025
281	D-WP(C)/38466/2025	LAL BAHADUR SASTRI ANCHALIKA MANCHA	PRATIBHAKSH BANPUR, KENDRAPARA	
	WP(C)/ /	MP		16522/2025
282	D-WP(C)/38468/2025	BENGA SAHU	MANAS KUMAR CHAND	
	WP(C)/ /	MP		16523/2025
283	D-WP(C)/38470/2025	FAKIR MOHAN SENAPATI ANCHALIKA MANCHA	PRITIK, BIRJHAN, KENDRAPARA	
	WP(C)/ /	MP		16524/2025
284	D-WP(C)/38469/2025	DEEPA DAS		
	WP(C)/ /	MP		16525/2025
285	D-WP(C)/38471/2025	K. SINGHPUR PANCHAYAT STARIYA, MAHARAJGARH	DR. PRASANTHA KUMAR MISHRA	
	WP(C)/ /	MP		16526/2025
286	D-WP(C)/38175/2025	NUDADHIA GRAM PANCHAYAT LEVEL FEDERAL	ANANT KUMAR BISWAL	
	WP(C)/ /	MP		16527/2025
287	D-WP(C)/38472/2025	INDIRAGANDHI ANCHALIKA MANCHA, KENDRAPARA	PRITIK, BIRJHAN	
	WP(C)/ /	MP		16528/2025
288	D-WP(C)/38473/2025	RASANANDA BARIK	GOPAL PRASAD JENA	
	WP(C)/ /	MP		16529/2025
289	D-WP(C)/38476/2025	INOCENCIO PRADHAN	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		16530/2025
290	D-WP(C)/38176/2025	BADAKHALADI GRAM PANCHAYAT LEVEL FEDERAL	ANANT KUMAR BISWAL	
	WP(C)/ /	MP		16531/2025
291	D-WP(C)/38474/2025	TEMBAGUDA GRAM PANCHAYAT STARIYA, MAHARAJGARH	DR. PRASANTHA KUMAR MISHRA	
	WP(C)/ /	MP		16532/2025
292	D-WP(C)/38479/2025	MAHATMA GANDHI ANCHALIKA MANCHA, KENDRAPARA	PRITIK, BIRJHAN	
	WP(C)/ /	MP		16533/2025
293	D-WP(C)/38177/2025	JADIDA GRAM PANCHAYAT LEVEL FEDERAL	ANANT KUMAR BISWAL	
	WP(C)/ /	MP		16534/2025
294	D-WP(C)/38489/2025	BANCHHANIDHI MALIK	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		16535/2025
295	D-WP(C)/38488/2025	SUBASH BOSS ANCHALIKA MANCHA, KENDRAPARA	PRITIK, BIRJHAN	
	WP(C)/ /	MP		16536/2025
296	D-WP(C)/38487/2025	SIKHARPAI PANCHAYAT STARIYA MAHARAJGARH	DR. PRASANTHA KUMAR MISHRA	
	WP(C)/ /	MP		16537/2025
297	D-WP(C)/38492/2025	JABAHARLAL NEHERU ANCHALIKA MANCHA	PRATIBHAKSH BANPUR	
	WP(C)/ /	MP		16538/2025
298	D-WP(C)/38493/2025	ABANTI KARNA	MANAS KUMAR CHAND	
	WP(C)/ /	MP		16539/2025
299	D-WP(C)/38496/2025	GOPABANDHU ANCHALIKA MANCHA, KENDRAPARA	PRITIK, BIRJHAN	
	WP(C)/ /	MP		16540/2025
300	D-WP(C)/38497/2025	MAHASHAKTI MAHASANGHA GRAMPANCHAYAT	CHITRYA KUMAR MISHRA, BALASORE BLOCK	
	WP(C)/ /	MP		16541/2025
301	D-WP(C)/38499/2025	GAYATRI BISWAL	MANAS KUMAR CHAND	
	WP(C)/ /	MP		16542/2025
302	D-WP(C)/38502/2025	MADHUSUDAN ANCHALIKA MANCHA, KENDRAPARA	PRITIK, BIRJHAN	
	WP(C)/ /	MP		16543/2025
303	D-WP(C)/38505/2025	M/S. SHREE GRAPHICS, JAGAT SINGHPUR	SUBHASISH SATAPATHY	
	WP(C)/ /	MP		16544/2025
304	D-WP(C)/38504/2025	JAY JAGANNATH G.P.L.F. GRAMPANCHAYAT	CHITRYA KUMAR MISHRA, BALASORE BLOCK	
	WP(C)/ /	MP		16545/2025
305	D-WP(C)/38507/2025	KALPANA PUDH	MANAS KUMAR CHAND	
	WP(C)/ /	MP		16546/2025
306	D-WP(C)/38512/2025	DAKHINA NARASINGHPUR G.P.L.F., D.N. PURA	CHITRYA KUMAR MISHRA, BALASORE BLOCK	
	WP(C)/ /	MP		16547/2025